



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MRS. JUSTICE SHAMIMA JAHAN**

COURT NO: 2

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
1	WA/173/2025	MANJUR ALAM Versus THE STATE OF ASSAM AND 7 ORS.	MR S HOQUE	GA, ASSAM SC, FINANCE SC. WATER RESOURCE DEPTT.
2	WA/181/2025 CAVT. NO.047520/25,N	DR BIRINCHI KUMAR BORA Versus DR. GITALI SAIKIA AND 5 ORS	MR. T J MAHANTA MS P SARMA	SC, HIGHER EDU MR. N BORUAH FOR CAVEATOR SC, DIB. UNIVERSITY
3	WP(C)/2933/2025	GAZI SALAH UDDIN ALI KHANDAKAR Versus ICICI BANK LTD AND 3 OTHERS	MR. A RAHMAN	SC, I C I C I BANK
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
4	PIL/24/2025	MAMREZ ALI Versus THE STATE OF ASSAM AND 6 ORS.	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG LEGAL AID COUNSEL	GA, ASSAM SC, GMC
5	WA/176/2025 CAVT. NO.04352/025,	PRATIMA CHETIA Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MR. S J SARMAH MR G G GOGOI	SC, HIGHER EDU GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 02/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025

8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (AB)</u>				
1	AB/1224/2025	ENAMUL ALI ALIAS AINUL ALI Versus THE STATE OF ASSAM AND ANR	MR. J ABBAS MS. B LASKAR MS. H G DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./1330/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RANJIT BORO Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
3	Bail Appln./1447/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD. FAZLUL HOQUE Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
4	Bail Appln./1700/2025 BA 906/2025(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	SHRI SEIKHONGAM HAKOIP Versus THE UNION OF INDIA	MS A HUSSAIN DARAK ULLAH SABRISH AHMED	SC, NCB
<u>BAIL HEARING</u>				
5	AB/1107/2025 FIXED	HIMANSHU BORA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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4)	MR J CHOPRA	11-05-2025	To	04-06-2025
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6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025

9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/287/2025	ABDUL HAKIM SK Versus RAHUL KUMAR GUPTA, IAS AND ANR	MS. A HUSSAIN MR R ISLAM	
2 WP(C)/1248/2025 FIXED	ZENITH CAREER ACADEMY, NGO AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED MR S AFRIDI	GA, ASSAM MR S P DAS (R-4,5,6) DY.S.G.I. SC, FINANCE DEPTT.
3 WP(C)/2907/2025 FIXED	NOOR HUSSAIN MANDAL Versus THE STATE OF ASSAM AND ORS	MS. S CHUTIA MS. P CHUTIA	GA, ASSAM MR. B D DEKA(R-5) MR. M DAS(R-5) N CHAUDHURY(R-5) MR A BHATRA (R-5) MR A DEKA(R-5) SC, EXCISE DEPTT.
4 WP(C)/2910/2025 FIXED	CHARU POLYOLEFIN PRODUCTS Versus MECON LIMITED	MS V V THANYU MR. D KHAN	
5 WP(C)/2927/2025	M/S N A ENTERPRISE Versus THE STATE OF ASSAM AND OTHERS	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE	SC, P H E
6 WP(C)/2928/2025	SRI SWAPAN KUMAR DEY Versus THE STATE OF ASSAM AND OTHERS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, FINANCE SC. BTC
7 WP(C)/2943/2025	MRS INDRA SINGH Versus THE STATE OF ASSAM		GA, ASSAM
8 WP(C)/2955/2025	SANJOY AGARWALLA Versus THE STATE OF ASSAM AND ORS	MR M A ISLAM	GA, ASSAM SC, PWD
9 WP(C)/2958/2025 B/O	JAY PRAKASH GUPTA AND ANR Versus THE UNION OF INDIA AND 5 ORS.	MS. D SINHA	DY.S.G.I. SC, CENTRAL BANK OF INDIA
10 WP(C)/2963/2025	SUROJIT SEN Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, PWD
11 WP(C)/2966/2025	PURNA CHUTIA Versus THE UNION OF INDIA AND 4 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	GA, ASSAM DY.S.G.I.

ADMISSION

12	WP(C)/4301/2017	M/S. SONU ENTERPRISE Versus THE UNION OF INDIA and 4 ORS.	MR. S P CHOUDHURY MR.R SARMA MR K BISWAKARMA MS B DEVI	MR. P K ROY (R-2 TO 5) C.G.C. MR. S K CHAKRABORT (R-2 TO 5)Y MR A CHAKRABORTY (R-2 TO 5) MS. M DUTTA (R-2 TO 5) MR.C K S BARUAH ASSTT.S.G.I.
13	WP(C)/2295/2018	OIL INDIA LIMITED Versus EMPLOYEES STATE INSURANCE CORPORATION. N E REGIONAL OFFICE AND 5 ORS. D	MR. S CHAKRABORTY MR. S CHOUDHURY MR. K KALITA	MR. M SMITH, SC,ESI SC, E S I
14	WP(C)/3696/2018 FIXED	SANDIP BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM SC, EXCISE DEPTT.
15	WP(C)/743/2019	M/S. BISHNU PADA PAUL AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MR. P SARMAH MR B SINHA MR. M GOGOI MR. S UPADHAY	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
16	WP(C)/9326/2019	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR D DAS MR. P SARMAH	MR. B CHOUDHURY SC, PWD
17	WP(C)/9351/2019	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR P SARMA	SC, PWD
18	WP(C)/2334/2020	MUNNAF AHMED Versus GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR D DAS MR P SARMA	SC, GMC
19	WP(C)/3795/2020	BANAMALI SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	GA, ASSAM SC, BTC
20	WITH WP(C)/3783/2020	KARUNA KANTA KALITA Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	GA, ASSAM
21	WP(C)/1540/2024 B/O	M/S SAIKIA ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS C DAS MS. M BORGHAIN	SC, IRRIGATION
22	WP(C)/2620/2024	DEBESH BASUMATARY AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR	SC, PWD
23	WP(C)/1102/2025 FIXED	DHRUBA JYOTI DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. SC, FINANCE
24	WP(C)/1545/2025 B/O	M/S MEGHALAYA CONSTRUCTION AND SUPPLY COMPANY Versus HINDUSTAN STEEL WORKS CONSTRUCTION LIMITED AND 4 ORS.	MR. R HUSSAIN MR A A AHMED	DR. ASHOK SARAF (R-5) MR. S S ROY (C.G.C) MR P BARUAH(R-5) MR. D HAZARIKA (R-1,2,4) MR S J SAIKIA(R-5) MR. N N DUTTA(R-5) MR. N N DUTTA(R-5) MR P K BORA(R-5) B SARMA DY.S.G.I.
25	WP(C)/2303/2025 FIXED	AMARENDRA SARMA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE

26	WITH WP(C)/7626/2017	ALL ASSAM WATER RESOURCES CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA and 8 ORS.	MR.D K DAS MR.S DIHINGIA MR.P BHUYAN	GA, ASSAM MR.Y DOLOI(R- 1,4,7&8) MR.B GOGOI(SC, FINANCE DEPT. (R - 5)) SC, WATER RESOURCER - 2 TO 4 ASSTT.S.G.I. MS.D NATH(R-6) SC ASTDC SR. CGC
27	WITH WP(C)/3742/2022	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
28	WITH WP(C)/8184/2022	SANJIB KR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
29	WITH WP(C)/8433/2022	MANJU KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE
30	WITH WP(C)/28/2023	M/S ASSAM WIRE ENTERPRISE Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
31	WITH WP(C)/62/2023	M/S BINIT INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
32	WITH WP(C)/87/2023	M/S P K INDUSTRY Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MS M DAS	SC, AG (A AND E) MRS. A GAYAN MR. SURAJIT DAS (R-5) DY.S.G.I. SC, WATER RESOURCE
33	WITH WP(C)/109/2023	JUGAL PATAR Versus THE STATE OF ASSAM AND 6 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE
34	WITH WP(C)/146/2023	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG (A AND E) DY.S.G.I. SC. WATER RESOURCE DEPTT.
35	WITH WP(C)/515/2023	RAFUL AMIN Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
36	WITH WP(C)/985/2023	SAMSUDDIN AHMEED Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR. D K JAIN MS F INTAZ	GA, ASSAM SC, WATER RESOURCE
37	WITH WP(C)/1861/2023	ELIAS ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
38	WITH WP(C)/1872/2023	ASHA HAQUE ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC. WATER RESOURCE DEPTT.

39	WITH WP(C)/1912/2023	ASHADUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
40	WITH WP(C)/1953/2023	SURUJ ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
41	WITH WP(C)/3840/2023	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
42	WITH WP(C)/4238/2023	SAIDUL AHMED @ MD SAIDUL AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, WATER RESOURCE
43	WITH WP(C)/4535/2023	M/S BHABANI PERFORMER AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MRS. A GAYAN (C.G.C.) SC, WATER RESOURCE SC, FINANCE
44	WITH WP(C)/688/2024	AZAD HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	MRS. A GAYAN (C.G.C.) SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
45	WITH WP(C)/690/2024	MONJURUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	MRS. A GAYAN (C.G.C.) SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
46	WITH WP(C)/1238/2024	MAJIBUR RAHMAN @ MD MAZIBAR RAHMAN Versus THE SECRETARY AND REGISTRAR ASSAM STATE INFORMATION COMMISSION AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	SC, WATER RESOURCE
47	WITH WP(C)/2410/2024	DAMBARU KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH	SC, WATER RESOURCE
48	WITH WP(C)/2618/2024	MRIDUL RANJAN NATH Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH	SC, WATER RESOURCE
49	WITH WP(C)/4603/2024	RUDRAM SAIKIA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
50	WITH WP(C)/4611/2024	DEBEN RAJKHOWA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
51	WITH WP(C)/6015/2024	M/S ROYAL CONSTRUCTION Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY D KALITA	DY.S.G.I. SC. WATER RESOURCE DEPTT.
52	WITH WP(C)/6017/2024	TAPAN KUMAR SARMA @ TAPAN SARMA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY D KALITA	DY.S.G.I. SC. WATER RESOURCE DEPTT.

53	WITH WP(C)/6303/2024	FARUKAR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. D GOSWAMI MR. S M BARUAH	GA, ASSAM SC, AG DY.S.G.I. SC, WATER RESOURCE
54	WITH WP(C)/240/2025	RAJIB DUTTA Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
55	WITH WP(C)/243/2025	NIPEN DAS Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
56	WITH WP(C)/264/2025	SUMESWAR DAS Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
57	WITH WP(C)/266/2025	ROBIN DAS Versus THE UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
58	WITH WP(C)/313/2025	MUJAHIDUL ISLAM @ MUZAHIDUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. D K JAIN	GA, ASSAM MRS. A GAYAN (C.G.C.) DY.S.G.I. SC. WATER RESOURCE DEPTT.
59	WITH WP(C)/315/2025	ABDUL BASER @ ABUL BASER Versus THE UNION OF INDIA AND 6 ORS	MR. D K JAIN	GA, ASSAM MRS. A GAYAN (C.G.C.) DY.S.G.I. SC. WATER RESOURCE DEPTT.
60	WITH WP(C)/438/2025	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MS TINLUNG	SC. WATER RESOURCE DEPTT.
61	WITH WP(C)/567/2025	MRIDUL SAIKIA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
62	WITH WP(C)/588/2025	SMTI JYOTI DEKA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
63	WITH WP(C)/594/2025	CHANDRAJIT HAZARIKA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
64	WITH WP(C)/631/2025	BHASKAR SARMAH Versus UNION OF INDIA AND 5 ORS.	MRS. K K CHOUDHURY	MRS. A GAYAN (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
65	WITH WP(C)/632/2025	SHANTI BORAH Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM MRS. A GAYAN (C.G.C.) DY.S.G.I. SC. WATER RESOURCE DEPTT.
66	WITH WP(C)/694/2025	JUGAL BARUAH Versus THE UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
67	WITH WP(C)/1558/2025	CHANDRA MOHAN SARMAH Versus THE UNION OF INDIA	MRS. K K CHOUDHURY	DY.S.G.I. SC. WATER RESOURCE DEPTT.

68	WITH WP(C)/1633/2025	CHANDRA MOHAN SARMAH Versus THE UNION OF INDIA	MRS. K K CHOUDHURY	DY.S.G.I. SC. WATER RESOURCE DEPTT.
69	WITH WP(C)/1645/2025	FIROZ HUSSAIN Versus UNION OF INDIA AND 5 ORS.	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
70	WITH WP(C)/1670/2025	RUMI AHMED Versus UNION OF INDIA AND 5 ORS.	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
71	WITH WP(C)/2218/2025	PRAJIB DUTTA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
72	WITH WP(C)/2338/2025	PONJUMONI DAS Versus THE UNION OF INDIA AND ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC. WATER RESOURCE DEPTT.
<u>ORDERS</u>				
73	WP(C)/3665/2020 FIXED	SUSHIL KUMAR DAS Versus THE UNION OF INDIA AND 3 ORS.	MR. A R TAHBILDAR	MR. A K DUTTA ASSTT.S.G.I.
74	Cont.Cas(C)/255/2022	DR. PRASENJIT KAKATI AND ANR. Versus JISHNU BARUA, IAS AND 5 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR G RAHUL MR. P N GOSWAMI (r-1 TO 4) MR. D M NATH MR B CHOUDHURY (r-1 TO 4) MR. K P PATHAK (r-1 TO 4)
75	Cont.Cas(C)/476/2022 FIXED	M/S MALINA ENTERPRISE Versus 2. SRI AKASH DEEP, IAS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-2) MR. S BORA MR. S R RABHA (R-2)
76	Cont.Cas(C)/688/2022	HITESH DAS Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA MS N NEWME MR A CHETIA MS. L DAS	
77	Cont.Cas(C)/693/2022	HITESH CH ROY Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA MS N NEWME MR A CHETIA MS. L DAS	
78	Cont.Cas(C)/483/2023	CHANDAN DAS Versus AKASH DEEP	MR. U K NAIR MS. L DAS MR. A BORO	
79	Cont.Cas(C)/439/2024 FIXED	AJITAV CHOUDHURY Versus MUKUT PHUKAN AND ANR	MR. K KAKOTI MR N PATIRI	MR. N GOSWAMI (R-1) MR D KALITA (R-2) MR. B GOSWAMI (R1) MR. D NATH (R-2) MR. P KAKATI (R-1) O ASSUMI (R-2)
80	Review.Pet./65/2025 IN WP(C)/5042/2018 (D/O)	SRI ARUN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS,	MR. SURAJIT DUTTA MS. I DAS MS. M BORA	SC, ELEM. EDU
81	Cont.Cas(C)/119/2025	M/S SHANTI INDANE SERVICE Versus DEVASHISH SHARMA	MR H R A CHOUDHURY MR Z HUSSAIN MS B B AHMED	MS U DAS
82	WP(C)/2183/2025 CAVT. NO.030620/25,N FIXED	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MR. R K MAHANTA	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS S JAIN SC, PWD FOR CAVEATOR

HEARING

83	WP(C)/1051/2017 PART-HEARD, FIXED	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MR. R A CHOUDHURY MS. M BEGUM	MR. S R BORUAH (GA, ASSAM) SC, PWD
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84	WITH WP(C)/1055/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR. R A CHOUDHURY MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM) SC, PWD
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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 Review.Pet./152/2024 IN WP(C) 1148/2021 (D/O)	MUSTAFA ALI AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	SC, FOREST GA, ASSAM SC, APSC MR P BHARDWAJ (R-7,8) MR. M SARMA(R-7,8)
2 WP(C)/2230/2024	ANJAN JYOTI CHOUDHURY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEURI MR. P M TALUKDAR MRS T DEVI MR. R BAISHYA	MR. J K GOSWAMI SC, AEGCL
3 I.A.(Civil)/866/2025 in WP(C)/5830/2022	SMTI SANMATI CHAUHAN Versus THE STATE OF ASSAM AND ORS	CHAYANIKA SARMA	GA, ASSAM
WITH WP(C)/5830/2022	SMTI SANMATI CHAUHAN AND 4 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR H R A CHOUDHURY(R-8 TO 12) GA, ASSAM SC, AG MR F U BARBHUIYA(R-8 TO 12) J M SULAIMAN (R-8 TO 12) MS S DAS(R-8 TO 12) SC, FINANCE
4 I.A.(Civil)/1168/2025 in WP(C)/4851/2024	AKHENDRA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	SC, P H E
WITH WP(C)/4851/2024	AKHENDRA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. R BORA (R-6,7,8) MS R MEDHI(R-6,7,8) S BARBHUYAN(R-6,7,8) SC, P H E
5 I.A.(Civil)/1462/2025 in WP(C)/1084/2025	DR LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM SC, HEALTH
WITH WP(C)/1084/2025	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



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[For Monday, 2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2852/2024	ASKAR ALI Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/1485/2025 WITH LCR, B/O	HEZLINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MS S S ZIA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
3	WP(C)/1497/2025	AJIT ALI Versus THE UNION OF INDIA	MR. A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/1941/2025	MAZIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR P BHARDWAJ MS. B DEVI MR. M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/2207/2025 FIXED	KAMARDEEN OALADEJI OLADIMEJI Versus THE UNION OF INDIA AND ANR	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	GA, ASSAM MR M R ADHIKARI DY.S.G.I.
6	WP(C)/2258/2025 WITH LCR, FIXED	AMINA BEGUM ALIAS AMINA HUSSAIN ALIAS ANIMA BEGUM ALIAS ANIMA DAS Versus THE UNION OF INDIA AND ORS	MS. M MEDHI MD. I HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
WITH				
7	WP(C)/79/2021	ANIMA BEGUM @ ANIMA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/2929/2025	MUSSTT ROHIMA KHATUN Versus UNION OF INDIA AND OTHERS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/2930/2025	MD MAZID ALI Versus THE UNION OF INDIA AND OTHERS	MR. S S S RAHMAN MR. S S A RAHMAN MS B H SHIRIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/2947/2025	LAL BHANU BIBI @ LAL BANU BEGUM AND 5 ORS. Versus THE UNION OF INDIA AND 5 OTHERS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA J A SIKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/2950/2025	AKKAL ALI @ MD. AKKEL ALI Versus THE UNION OF INDIA AND 5 OTHERS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA J A SIKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/2976/2025	MD ZAMIR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. R SARMA MR. J K ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
<u>ADMISSION</u>				
13	WP(C)/4329/2015 FIXED	SARIFUDDIN Versus THE STATE OF ASSAM AND 17 ORS	MR. S SARMA MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. J H LASKAR	MR. H R A CHOUDHURY(R-9) MS. B DEVI(R-10) GA, ASSAM MR. K MUNIR(R-8) MR. R HUSSAIN(R-7,11to14&16) MR. F U BORBHUIYA(R-9) MR. S P CHOUDHURY MR. M RAHMAN(R-10) MR. A H M R CHOUDHURY MR. J ISLAM(R-7,11to14&16) MR. S BORGOHAIN(R-10) MR. T MOHAMMAD(R-7,11to14&16) MR. J M SULAIMAN(R-9) MR. M BORGOHAIN(R-10) MR. P K MUNIR(R-8)
14	WP(C)/4997/2016 WITH LCR	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1)
	WITH I.A.(Civil)/2796/2023 in WP(C)/4997/2016	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/942/2017 FIXED, WITH LCR	SMTI. LILU BALA DAS @ ROY. Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/3340/2018 WITH LCR	HASNARA BEGUM @ HASNA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR E AHMED MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN MS. P S LASKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/3571/2018 WITH LCR	KIRAN BISWAS @ HIRANI @ HIRAN Versus THE UNION OF INDIA AND 6 ORS.	MR G P BHOWMIK MR. B CHOWDHURY MR. S SARKAR MR. S P KAKOTI BORA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	W.P.(CrI.)/18/2025	AZIRAN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	GA, ASSAM

19	WP(C)/1428/2025 WITH LCR, FIXED	MD. ABDUL SOBUR @ ABDUR SOFUR SHEIKH @ AR SAFUR SHEIKH Versus UNION OF INDIA AND 4 ORS.	MR J ABEDIN MR A HAI MR M Z RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
20	WP(C)/2203/2025 WITH LCR, FIXED	FULJAN NESSA Versus THE UNION OF INDIA AND ORS	MR. S AHMED MR M RAHMAN MS. M. KHATUN T UDDIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
21	WP(C)/2284/2025 FIXED, WITH LCR	RANGMALA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

ORDERS

22	I.A.(Civil)/1696/2025 in WP(C)/563/2025	SURUJJAN NESSA Versus THE UNION OF INDIA	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
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WITH

[WP\(C\)/563/2025](#)

SURUJJAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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HEARING

23	Review.Pet./47/2020 IN WP(C)/4876/2018 (D/O), WITH LCR, FIXED	AMINUR ALI @ AMINOOR ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR. A R SIKDAR MR. M HOQUE MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WA/59/2023 BY SLIP	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
25	WITH WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
26	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
27	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
28	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
29	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
30	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM

	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
31	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
32	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
33	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
34	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
35	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
36	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
37	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
38	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
39	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
40	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
41	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
42	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
43	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM

44	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
45	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
46	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
47	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S K TALUKDAR MR B PRASAD MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE MR P J BORAH MS F AHMED	GA, ASSAM
48	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
49	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
50	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
51	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
52	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
53	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM

54	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
55	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
56	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
57	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
58	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
59	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
60	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
61	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
62	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
63	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
64	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
65	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
66	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH I.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE

67	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
68	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
69	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
70	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
71	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
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11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	I.A.(Civil)/1609/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA
	WITH El.Pet./4/2021	MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

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13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



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[For Monday,2nd June 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/285/2025	SHASANKA SEKHAR BORKOTOKY AND ANR Versus NARAYAN KONWAR, IAS	MR M HANDIQUE K K DAS	
2 Cont.Cas(C)/288/2025	ALA UDDIN BARBHUIYA Versus MS. MAMATA HOJAI, AES	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
3 Cont.Cas(C)/289/2025	TANKESWAR NATH Versus NARAYAN KONWAR, IAS AND 2 ORS.	MR. B PURKAYASTHA MR. J P BARUAH	
4 WP(C)/2451/2025 B/O	HABIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, FINANCE
5 WP(C)/2601/2025 FIXED	RUHULUR RAHMAN AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
6 WP(C)/2753/2025 FIXED	SAMINA BEGUM LASKAR Versus THE STATE OF ASSAM AND ORS	MR. K MIRA	SC, ELEM. EDU GA, ASSAM
7 WP(C)/2887/2025 CAVT. NO.045820/25,N FIXED	MAUSAM DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR. B U LASKAR	SC, ELEM. EDU MR. S B LASKAR (FOR CAVEATOR) MR. H A LASKAR (FOR CAVEATOR)
8 WP(C)/2934/2025 B/O	HEMANGA KOUSHIK SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, SEC. EDU.
9 WP(C)/2936/2025	MINU CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. N H MAZARBHUIYAN MR H TALUKDAR MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, SSA
10 WP(C)/2945/2025	BIKRAMJIT KARMAKAR AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DOLEY MS A DEKA	SC, ELEM. EDU SC, BTC
11 WP(C)/2952/2025	KABITA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE

12	WP(C)/2959/2025	MAHAMMAD ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
13	WP(C)/2969/2025	GEETASHREE DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR D BARMAN MR A I TALUKDAR	SC, SEC. EDU. SC, FINANCE
14	WP(C)/2970/2025	SWAPNA PAUL Versus THE STATE OF ASSAM AND OTHERS	MR P K DAS MR. M BARUAH MS. L SARKAR	SC, SEC. EDU. SC, SEBA
ADMISSION				
15	WP(C)/6265/2022 FIXED	TARULATA SAHARIA Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR. R ALI MR M SHELM MR H A AHMED MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5745/2023	ABED ALI Versus THE STATE OF ASSAM AND 3 ORS	MS. J DEKA MS. A TALUKDAR	MR. U K GOSWAMI (R-4) SC, SEC. EDU.
17	WP(C)/6161/2023	PADMA GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. L GOGOI	SC, ELEM. EDU SC, FINANCE
18	WP(C)/6951/2023	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM MR DEBA SARMAH (r-6) MS N SHYAM (r-6)
WITH I.A.(Civil)/778/2024 in WP(C)/6951/2023		SURYA BORTHAKUR, Versus PRAFULLA KALITA AND 5 ORS	MR DEBA SARMAH MR DEBA SARMAH MS N SHYAM	SC, ELEM. EDU GA, ASSAM MR. B K DAS
19	WP(C)/7278/2023	MANUARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS P DAS	SC, ELEM. EDU SC, ELEM. EDU MR. R BORPUJARI (R-5) SC, FINANCE DEPTT.
20	WP(C)/964/2024	NEETA BHUYAN DUTTA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR M R ADHIKARI MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM
21	WP(C)/3809/2024 FIXED	ALOKANANDA DASGUPTA Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. B PURKAYASTHA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR J.P. BARUAH J.P. BARUAH	SC, N C T E SC, SEC. EDU. SC, U G C SC, ASSAM UNIVERSITY
22	WP(C)/5045/2024 FIXED	DR. MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 5 ORS	MR I HASSAN	SC, HIGHER EDU MR. M AHMED(R-4) MD I H LASKAR (R-4) SC, G U SC, U G C
WITH I.A.(Civil)/3566/2024 in WP(C)/5045/2024		DR. MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 5 ORS	MR I HASSAN	SC, HIGHER EDU SC, U G C SC, G U
23	WP(C)/5402/2024 FIXED	MD ABDUR RASHID Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU MR. N GOSWAMI(R-3) MR S BORTHAKUR (R-3) MS. P BORAH(R-3)
24	WP(C)/507/2025	SRI PULIN CHANDRA MILI Versus THE STATE OF ASSAM AND ORS	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM

25	WP(C)/685/2025 FIXED	DAMBARUDHAR KALITA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU MR. N GOSWAMI (R-7,8) SC, AG MR S BORTHAKUR(R-7,8) MS. P BORAH(R-7,8) SC, FINANCE
26	WP(C)/748/2025	RAKTIM BASUMATARY Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, SEC. EDU. SC, BTC
27	WP(C)/1339/2025 FIXED	NEW ENGINEERING AND POLYTECHNIC FACULTY ASSOCIATION OF ASSAM NEPFAA Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MRIDUNIL M KASHYAP	SC, HIGHER EDU
28	WP(C)/2714/2025 FIXED	NABIN CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
29	WP(C)/2716/2025 FIXED	KULEN TALUKDAR Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
30	WP(C)/2717/2025 FIXED	GANESH BARMAN Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
31	WP(C)/2733/2025 FIXED	MUNIN GOGOI Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
32	WP(C)/2735/2025 FIXED	PROBIN DUTTA Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
33	WP(C)/2736/2025 FIXED	PRASANTA KUMAR DAS Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
34	WP(C)/2737/2025 FIXED	MADHAB CHANDRA KALITA Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
35	WP(C)/2738/2025 FIXED	SK SIRAJUL HAQUE Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
36	WP(C)/2739/2025 FIXED	FAKARUDDIN ALI Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
37	WP(C)/2741/2025 FIXED	JAYASHREE BARUAH DUTTA ALIAS JAYASHREE BARUAH Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
ORDERS				
38	Cont.Cas(C)/70/2018 FIXED	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
39	Cont.Cas(C)/431/2022 FIXED	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAR MS. N BORDOLOI
40	Cont.Cas(C)/764/2023 FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-1,2) MR S M T CHISTIE (R-1) MR. U SARMA (r-2) MR B KAUSHIK (r-1,2)
WITH				
41	Cont.Cas(C)/699/2023	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)

42	Cont.Cas(C)/17/2024 FIXED	JIBAN CH BARMAN AND ANR Versus NARAYAN KONWAR, IAS AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8,5) MS K DAS (r-2)
43	Cont.Cas(C)/281/2024 FIXED	FAZAL ALI Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
44	Cont.Cas(C)/444/2024 FIXED	JOYDEEP DEY Versus NARAYAN KONWAR AND 3 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA(R-2) MR S M T CHISTIE (R-4,2) MR. B TALUKDAR(R-2)
45	Cont.Cas(C)/681/2024 FIXED	SADIA BEGUM LASKAR Versus NISARG HIVARE, I.A.S. AND ANR.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	MR. D NATH (R-1)
46	Review.Pet./78/2025 IN WP(C)/2049/2023 (D/O)	HINDUSTAN LATEX FAMILY PLANNING PROMOTION TRUST, Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH A NEOG MR P J DUTTA MS. G GOSWAMI	SC, NHM
47	Cont.Cas(C)/93/2025	SHAHIDUL ISLAM Versus SURANJANA SENAPATI	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR	MR. D SAIKIA (R-1) MR. R MAZUMDAR(R-1) MR. P K BORAH(R-1)
48	Cont.Cas(C)/131/2025 FIXED	GANGADHAR BARMAN Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	
49	Cont.Cas(C)/166/2025 B/O	JAKIR HUSSAIN Versus MAMATA HOJAI	MR. S K DAS MR A I TALUKDAR	
50	Cont.Cas(C)/178/2025 FIXED	RUDRA CH DAS Versus NONI GOPAL MAHANTA AND 2 ORS.	MR F U BARBHUIYA MS S DAS	
51	Cont.Cas(C)/196/2025 B/O	BIPIN CHANDRA DAS Versus NARAYAN KONWAR, IAS AND ORS	MR. M KHAN MR A K DAS MS J AKTAR	MR. D SAIKIA (R-3) MR. P K BORAH(R-3) MR. B GOGOI(R-2) MR P NAYAK(R-2) MS. S CHUTIA(R-3) MR A CHALIHA (R-2)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 9

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 W.P.(CrI.)/14/2025 FIXED	MD. SELIM FARAZI Versus THE UNION OF INDIA AND 11 ORS.	MS P DEVI MR P R SARMA	GA, ASSAM MR. K K PARASAR (C.G.C) DY.S.G.I.
2 CRL.A(J)/64/2025	AJOY CHOUTAL Versus STATE OF ASSAM AND ANR.	MRS DIPANJALI BORPUJARI FOR LEGAL AID	PP, ASSAM
3 CrI.A./196/2025	LOMBIT MORAN AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
WITH I.A.(CrI.)/564/2025 in CrI.A./196/2025	LOMBIT MORAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
ORDERS			
4 CrI.A./1/2024 WITH LCR 3 FILES, B/O	JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR.	MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
WITH I.A.(CrI.)/7/2024 in CrI.A./1/2024	JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR.	MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
5 CRL.A(J)/138/2024 WITH OFFICE NOTE, LCR 3 FILES	LABEN BHUYAN Versus THE STATE OF ASSAM	MR. N K KALITA, AMICUS CURIAE	PP, ASSAM
6 I.A.(CrI.)/987/2024 WITH LCR 6 FILES,OFFICE NOTE, P.B.-2, FIXED in CrI.A./340/2024	BIKKY SARKAR Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

	WITH Crl.A./340/2024	BIKKY SARKAR Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR S BORTHAKUR MR. D SARMAH MR. D GOGOI S. J. SAHARIAH B. D. KAKATI MR. A R HAZARIKA SADDAM HUSSAIN	MS. D GHOSH (R-2) MR. M AHMED (R-2) MS H BETALA (R-2) MS A HUSSAIN (R-2) MR I CHAKMA (R-2) MR. S. K. CHAKMA (R-2) MR A.K. HAJONG (R-2) PP, ASSAM
7	WITH Crl.A./332/2024	PAPPA ALI @ KHAN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA	MR B PRASAD, AMICUS CURIAE (R2) PP, ASSAM
	WITH I.A.(Crl.)/971/2024 in Crl.A./332/2024	PAPPA ALI ALIAS KHAN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA	PP, ASSAM
	WITH I.A.(Crl.)/170/2025 in Crl.A./332/2024	PAPPA ALI Versus THE STATE OF ASSAM	MS. T SOM	MR B PRASAD, AMICUS CURIAE (R2) PP, ASSAM
8	Cont.Cas(C)/5/2025 FIXED	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MS S K GUPTA	
9	WITH Mat.App./20/2024	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR
	WITH I.A.(Civil)/1939/2024 in Mat.App./20/2024	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR
10	W.P.(Crl.)/5/2025	PULAK DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR S DUTTA, SR. ADVOCATE MR. B SHARMA MR. H DAS P BHAGAT	GA, ASSAM A W AMAN (R-4) MR SARFRAZ NAWAZ(R-4) MR. SURAJIT DAS(R-4) MD A RAHMAN(R-4)
11	I.A.(Crl.)/299/2025 WITH LCR 5 FILES, OFFICE NOTE in Crl.A./101/2025	SHIBU SUTRADHAR AND 2 OTHERS Versus THE STATE OF ASSAM	MR R RAJKHOWA B KHAKHLARY N NATH MS. K DEKA U SWARGIARY	GA, ASSAM
	WITH Crl.A./101/2025	SHIBU SUTRADHAR Versus THE STATE OF ASSAM	MR R RAJKHOWA B KHAKHLARY N NATH MS. K DEKA U SWARGIARY	PP, ASSAM
12	I.A.(Crl.)/366/2025 FIXED in Crl.A./3150/2025	THE STATE (NATIONAL INVESTIGATION AGENCY, MINISTRY OF HOME AFFAIRS, GOVERNMENT OF INDIA) Versus BIJOY MORAN @ IPUL @ GANDI AND ANR	MR. R K D CHOUDHURY	
	WITH Crl.A./3150/2025 (Filing Number)	THE STATE NATIONAL INVESTIGATION AGENCY MINISTRY OF HOME AFFAIRS GOVERNMENT OF INDIA Versus BIJOY MORAN ALIAS IPUL ALIAS GANDI	RANJIT KUMAR DEV CHOUDHURY	

13	I.A.(CrI.)/568/2025 in CRL.A(J)/4835/2025	MD AMIRAT ALI Versus THE STATE OF ASSAM AND ANR	MR. B K SEN MR A HUSSAIN	PP, ASSAM
	WITH CRL.A(J)/4835/2025 (Filing Number)	AMIRAT ALI Versus STATE OF ASSAM AND ANR	Anowar Hussain	
14	I.A.(CrI.)/4837/2025 (Filing Number)	MD AMIRAT ALI Versus THE STATE OF ASSAM AND ANR	Anowar Hussain	

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Cont.Cas(C)/283/2025	KANDARPA KUMAR KALITA Versus ASHWANI KUMAR AND 3 ORS.	MR. T DEURI MS A DAS MS. L WANGSA U BHARADWAJ	
2	Cont.Cas(C)/286/2025	DURLAV NARAYAN SINGHA Versus VIRENDRA MITTAL, IAS AND ANR	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	
3	Cont.Cas(C)/291/2025	NEPAL CHANDRA MANDAL Versus MAHENDRA KUMAR YADAV, IFS (RETD.) AND 5 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS P BHOWMICK	
4	WP(C)/1555/2025	SARAT CHANDRA KALITA Versus THE SECRETARY OF BOARD OF SECONDARY EDUCATION	MR. A K SHARMA M DEVI	SC, SEBA
5	WP(C)/1971/2025 FIXED	RAHIM ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BHUYAN MR. B K DAS	GA, ASSAM SC, REVENUE
6	WP(C)/2252/2025	SRI RANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE SC, FISHERY
7	WITH WP(C)/2253/2025	SRI DEVA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA SC, FINANCE	GA, ASSAM SC, FISHERY
8	WITH WP(C)/2254/2025	SRI BASANTA KAKATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE SC, FISHERY
9	WITH WP(C)/2255/2025	SRI TARINI DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE SC, FISHERY

10	WP(C)/2784/2025 FIXED	NO. C/ 361500M EX WARRANT OFFICER/ CLERK S. ANIL KUMAR Versus UNION OF INDIA AND 3 ORS.	MR B PATHAK MS M TIWARI MR. M SHARMAH	MS. B SARMA (C.G.C) DY.S.G.I.
11	WP(C)/2932/2025	SRI RAKESH KUMAR Versus THE UNION OF INDIA AND OTHERS	MS S BORA MR V KUMAR MR. P BORAH	DY.S.G.I.
12	WP(C)/2937/2025	SUNIL CHANDRA DAS Versus UNION OF INDIA AND 5 OTHERS	MR. I ALAM MR. T SK	DY.S.G.I.
13	WP(C)/2938/2025	NIRANJAN KUMAR Versus THE UNION OF INDIA AND FIVE ORS	K BARMAN MS P SINGH	
14	WP(C)/2949/2025	GOPAL CHOUDHURY Versus STATE OF ASSAM AND 5 ORS	MR S N KRISHNATRAYA S CHOUDHURY	GA, ASSAM
15	WP(C)/2951/2025	MRS BONTI DEURI AND ORS Versus UNION OF INDIA AND ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM DY.S.G.I.
16	WP(C)/2960/2025	SRI UMESH CHANDRA DEKA (RETIRED AB INSPECTOR) Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR S SHARMA MR A K SHARMA	GA, ASSAM SC, AG SC, FINANCE
17	WP(C)/2962/2025	JYOTI PRASAD SAIKIA Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS.	MR. M NATH MS. S KEMPRAI MS V.SHOHE P HAZARIKA	SC, AFDC
18	WP(C)/2965/2025	SHRI BHUBANESWAR KALITA Versus THE STATE OF ASSAM AND ORS	MR B HAZARIKA	GA, ASSAM SC, HANDLOOM AND TEXTILE
19	WP(C)/2967/2025	RITUPABAN BORA Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH MS. P BHUYAN MS. S DAS M KHATONIAR	SC, CO OP GA, ASSAM
20	WP(C)/2968/2025	SRI SIMANTA JYOTI BORA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR P R SARMA R SAHIINI	GA, ASSAM SC, FINANCE
21	WP(C)/2971/2025	HET RAM GURJAR Versus UNION OF INDIA AND 6 ORS.	MS S BORA MR. P BORAH	DY.S.G.I.
22	WP(C)/2977/2025	UMESH CH DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR K PUJARI JONA DEVI MS. K A PUJARI MS. S CHAKRABORTY	SC, GMC
23	WP(C)/2979/2025	HC GD, FORCE NO. 001393729 MANIK LAL SARKAR AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	DY.S.G.I.
- FOR ORDERS -				
24	WP(C)/4630/2023 FIXED	LANKESWAR MALAKAR Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS	GA, ASSAM SC, AG SC, FINANCE DEPTT.
25	Cont.Cas(C)/548/2024	GOBINDA RAJBANGSHI Versus SMTI VARSHATY DAS AND AND 2 ORS.	MR I HASSAN MR. A BHATTACHARYYA MR. A BORUA MR T GOGOI	
26	Cont.Cas(C)/113/2025 FIXED	SMTI SABITA NUNISA AND ANR Versus THAI TSHO DAW DAULAGUPU	MR. P BORDOLOI MS M NIROLA	
27	Cont.Cas(C)/121/2025 FIXED	UJJWAL KANTI PANDIT Versus SAURAV PAHARI, IAS AND 2 ORS	DR G J SHARMA	MR. S C KEYAL MR. R K D CHOUDHURY(R- 1,2) MS. L DEVI (R-1,2) MS. NITUMA KAKATI KAUSHIK JAIN

28	WITH WP(C)/4885/2024	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MS. K BHATTACHARYYA MS B BORA	DY.S.G.I.
29	I.A.(Civil)/1528/2025 WITH WP(C) 7300/2023 (D/O) in WP(C)/7300/2023	ANAMIKA TIWARI AND ANR Versus BULU BEGUM AND ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. P HAZARIKA MR. C CHAKRAVARTY	SC, AG (A AND E) GA, ASSAM MR. A CHETRY SC, FINANCE
30	I.A.(Civil)/1685/2025 in WP(C)/6055/2024	SMT SABIJAN BIBI Versus THE STATE OF ASSAM AND 9 ORS	MR M A ISLAM MR J I MONDAL	SC, P AND R.D. GA, ASSAM SC, AG SC, BTC SC, FINANCE
	WITH WP(C)/6055/2024	SABIJAN BIBI Versus THE STATE OF ASSAM AND 9 ORS	MR M A ISLAM MR J I MONDAL	SC, P AND R.D. GA, ASSAM SC, AG MR M RANA(R-10) MR M.HOQUE (R-10) SC, BTC SC, FINANCE
31	I.A.(Civil)/1709/2025 B/O in Cont.Cas(C)/135/2024	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND 6 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
	WITH Cont.Cas(C)/135/2024	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. R BORPUJARI MR. D NATH SR. GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
32	WP(C)/3682/2018	ILA TUMUNG AND 9 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KHAN A HUSSAIN KAKALI DEVI	SC, PNRD GA, ASSAM MR. K K PARASAR(R3) MR P NAYAK(R-4) MR. G BORDOLOI (R-6,7,8) SC, FINANCE
33	Arb.P./23/2024 FIXED	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT. LTD. Versus THE ZONAL MANAGER, NPCC AND ANR.	MR A CHOWDHURY MR. N J KHATANIAR	MR. K GOGOI DY.S.G.I.
34	WP(C)/2287/2024	JUNU KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	SC, P H E SC, WATER RESOURCE
35	WP(C)/6482/2024	RUPAK DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. H BURAGOHAIN	SC, AG (A AND E) GA, ASSAM SC, HEALTH SC, FINANCE
36	WP(C)/331/2025 FIXED	TAPAN BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K DEKA MR P H KONWAR	GA, ASSAM
37	WP(C)/2435/2025 FIXED	DR DAKJI DULOM Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. B SHARMA (C.G.C.) DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
38	WP(C)/2417/2018	HAIDAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MR A. HUSSAIN	MR. S P DAS MR. B GOGOI (SC, FINANCE DEPARTMENT) SC, LABOUR AND UNEMPLOYMENT SC, FINANCE

39	WP(C)/3946/2018	ROKIBOOL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. P THAKURIA MR. G KAKATI	SC, HEALTH
40	WP(C)/3988/2018	KHAGENDRA NATH KONWAR @ KHAGENDRA KNOWAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. R DEKA MS. K SAIKIA MR. J TAMULI	SC, AG SC, FINANCE
41	WP(C)/3994/2018	DEWAN JEHERUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. J AHMED MR. P RAHMAN MS. M AHMED	GA, ASSAM
42	WP(C)/7868/2018	BIDYESWAR PANGING Versus THE DEPUTY GENERAL MANAGER, STATE BANK OF INDIA AND 6 ORS.	MR. B P BORAH MR. K DOLEY MR P J DUTTA	MR. L TALUKDAR MR B DAS MRS. M DAS MR H TALUKDAR
43	WP(C)/8752/2018	DALITA ROY NATH Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY MS S SHARMA MR D K NATH MS J DAS	MR. A CHOUDHURY (R4) GA, ASSAM MR. S ISLAM (R4) MS. A KAUSHAR (R4)
44	WP(C)/4894/2021	FUZAIL AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR A MOTALIB MR. T K DEY MR N BARUAH MR K THAKUR MR P R SARMA SIRAJ CHOUDHURY B ALI SK	GA, ASSAM SC. AGRICULTURE
45	WP(C)/2933/2022	BHASKAR BHATTACHARJYA AND 11 ORS Versus NATIONAL HEALTH MISSION AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA MR H P NEPAL	GA, ASSAM SC, HEALTH
46	WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR MR. N J KHATANIAR	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/111/2024 in WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, AFDC
47	WITH WP(C)/800/2022	BITUMONI DAS AND 54 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	GA, ASSAM SC, AFDC
48	WITH WP(C)/1557/2022	SOURAV DEKA AND 15 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR. N J KHATANIAR MR. S BISWAKARMA MR T DAS	SC, AFDC
49	WITH WP(C)/5875/2022	PRIYANKA BHARALI AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, AFDC SC, WATER RESOURCE
50	WITH WP(C)/6401/2022	MANIKA DAS AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY	GA, ASSAM SC, AFDC
51	WITH WP(C)/4835/2023	DEVOJANI DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MS S CHAKRABORTY	GA, ASSAM SC, AFDC
52	WP(C)/8135/2022	JAMINI TALUKDAR Versus THE STATE BANK OF INDIA AND 6 ORS.	MR P K GOSWAMI MR B P BORAH MR K TALUKDAR MR P J DUTTA MR. S D ROY	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI

53	Arb.P./47/2023 FIXED	MS RKE-SHIMRAY (JV) Versus UNION OF INDIA AND 3 ORS.	MR G RAHUL MR. D M NATH MR. D J KAPIL	MS. B SARMA DY.S.G.I.
54	WP(C)/7031/2023	RANJIT KUMAR BORI Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM MR R DHAR (R-3) MR A CHAKRABORTY (R-1 & R-2) MR. P DEKA(R-4) MR. A CHETIA (R-4) MR A DAS(R-4) MS A KHETAWAT(R-4) SC, WPT AND BC MR. R HAQUE (R-4)
55	Arb.P./27/2024 FIXED	EKTA SHAKTI FOUNDATION, Versus THE STATE OF ASSAM AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, ELEM. EDU SC, SSA
56	WP(C)/805/2024	KULAJIT DAS @ KULAJEET DAS@ KULJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
57	WP(C)/5602/2024	SUNIL DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	SC, PWD
58	WP(C)/136/2025 FIXED	ROFIQUL HUSSAIN AND 1810 ORS Versus THE STATE OF ASSAM AND ORS	MR. D DAS SR. ADV MR. R B PHOOKAN MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	GA, ASSAM SC, WATER RESOURCE
HEARING				
59	WP(C)/1350/2023 FIXED	DHRUBAJYOTI DEB Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
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12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
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16)	MR. B HALDAR	02-06-2025	To	10-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1653/2025 FIXED	MD SUKUR ALI ALIAS SUKKUR ALI Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN A MISHRA	SC, WILD LIFE PROTECTION PP, ASSAM
2	Bail Appln./1710/2025 B/O	SWMDWN MUCHAHARY AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
3	Bail Appln./1783/2025	BISHNU KAHAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
4	Bail Appln./1785/2025 B/O	MANILAL MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM M RAHOMAN J MEDHI	PP, ASSAM
5	Bail Appln./1787/2025	MD INAMUL HOQUE Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
6	Bail Appln./1788/2025	MRS RUPALI @ JYOSTHNA KALITA Versus THE STATE OF ASSAM	MR I S MAZUMDAR MISS. R. DAS	PP, ASSAM
7	Bail Appln./1790/2025	ABINASH RAM AND ANR Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
8	Bail Appln./1792/2025	JAKIR ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
9	Bail Appln./1794/2025	BACHARUDDIN SEK @ BASIRUDDIN Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
10	Bail Appln./1795/2025	TUSHAR TARANGA DUTTA Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR. J N SUWAI	PP, ASSAM
11	Bail Appln./1796/2025	HAZERA KHATUN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN A B T HAQUE	PP, ASSAM

12	Bail Appln./1799/2025	SAVITA DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS MR. MEHUL SHAH MS. R DEVI B KALITA	PP, ASSAM
13	Bail Appln./1802/2025	NUR MOHAMMAD ALI @ NUR MAHAMAD AND ANR Versus THE STATE OF ASSAM	MR B ISLAM MR. O ANSARY	PP, ASSAM
14	Bail Appln./1803/2025	ABDUL SALAM Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY H R KHAN	PP, ASSAM
15	Bail Appln./1806/2025	MANAB PRATIM CHETIA @ NAGA MAINA Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
16	Bail Appln./1807/2025	M. MARIYAPPAN Versus THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA A SAHA	SC, NCB
17	Bail Appln./1810/2025	SMT WISONGTHONLIU Versus UNION OF INDIA	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	SC, DRI
18	Bail Appln./1811/2025	ABUL KALAM MANDAL Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. R ISLAM N. UDDIN R KHA	PP, ASSAM
19	Bail Appln./1813/2025	AMAL KUMAR DAS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MD R ISLAM MR. R BHUYAN	PP, ASSAM
20	Bail Appln./1814/2025	JAMIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
<u>MOTION (AB)</u>				
21	AB/1208/2025	ISLAM KHAN Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
22	AB/1210/2025	MARIYAM NESSA BIBI @ MARIYAM NESSA AND ANR Versus THE STATE OF ASSAM	MR. A T SARKAR S R DAS	PP, ASSAM
23	AB/1211/2025	JAMAL HUSSAIN Versus THE STATE OF ASSAM AND ANR	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
24	AB/1215/2025	RUHINA PARBIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY Z HUSSAIN MS G TALUKDAR	PP, ASSAM
25	AB/1223/2025	SAH MASUM ALIAS SHAH MASUM ALIAS KONU Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
26	AB/1225/2025	SRI PROSENJIT BARMAN Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
27	Bail Appln./19/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SANJU CHOUDHURY Versus UNION OF INDIA	MR. R SEKHAR A BORMAN	SC, NCB
28	Bail Appln./423/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MOINUL ISLAM @ MOINUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR. M K SARMA MS. S S SAIKIA	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM

29	Bail Appln./565/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD ASHIMUDDIN BANIA Versus NARCOTIC CONTROL BUREUA	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	SC, NCB
30	Bail Appln./886/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOSTAFIZUR ALI @ RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
31	Bail Appln./895/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SULEMAN ALI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. J ALI	MS. M K BROWN, (AMICUS CURIAE, R2) MR. KHAIRUL ISLAM (R-2) PP, ASSAM
32	Bail Appln./1012/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DONGKHANSIAM PAITE AND ANR Versus UNION OF INDIA	MR P DAS MS N BARUAH	SC, DRI
33	Bail Appln./1130/2025 WITH OFFICE NOTE, FIXED	SUJONUR ROSHID Versus THE UNION OF INDIA	MS. A. MEDHI	SC, DRI
34	Bail Appln./1219/2025 WITH OFFICE NOTE, FIXED	SEKHABAR ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
35	Bail Appln./1328/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUMIT DAS Versus THE STATE OF ASSAM AND ANR.	MS. A BEGUM MS P DAS	PP, ASSAM
36	Bail Appln./1408/2025 WITH OFFICE NOTE, FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
37	Bail Appln./1410/2025 FIXED	BOLIN GOGOI @ DHON Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
	WITH I.A.(CrI.)/493/2025 in Bail Appln./1410/2025	BOLIN GOGOI ALIAS DHON Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
38	Bail Appln./1416/2025 FIXED	KHAIRUL ISLAM AND ORS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
39	Bail Appln./1503/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ZILANI SK @ ABDUL KADER JELANI @ ZILANI HAQUE Versus THE STATE OF ASSAM	MR. A T SARKAR S R DAS	PP, ASSAM
40	Bail Appln./1507/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
41	Bail Appln./1566/2025 FIXED	AMIR ALI SK @ AMIR ALI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
42	Bail Appln./1622/2025 FIXED	SOLEMAN SK Versus THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN MR. SANU HUSSAIN	PP, ASSAM
BAIL HEARING				
43	AB/516/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MANJIL BASUMATARY @ MANJIL NARZARY AND ANR Versus THE STATE OF ASSAM	MR. B K GOGOI MR. R B GOHAIN	SPECIAL PP ASSAM
44	AB/609/2025 FIXED	JOHOR UDDIN SK AND ANR Versus THE STATE OF ASSAM	MR Z ALAM MR. T A RAHMAN	PP, ASSAM
45	AB/792/2025 FIXED	MR ABDUL HASIB Versus THE STATE OF ASSAM AND ANR	MR. A K SHARMA MR R KASHYAP MR. A AHAD	MS A BEGUM(R-2) MRS. N DEKA (R-2) MR S.SARMAH(R-2) PP, ASSAM

46	AB/824/2025 FIXED	BHABEN SUTRADHAR Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM
47	AB/831/2025 FIXED	ASHOK DAS Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
48	AB/870/2025 FIXED	SRI GOPAL KUMAR SARAWGI Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
49	AB/917/2025 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
50	AB/999/2025 FIXED	MD SOFOR ALI Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA	PP, ASSAM
51	AB/1005/2025 WITH OFFICE NOTE, FIXED	SAILEN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	MR L KALITA (R-2) MR L KALITA (R-2) PP, ASSAM
52	AB/1075/2025 WITH OFFICE NOTE, FIXED	SAYAD ALI LASKAR Versus THE UNION OF INDIA	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, DRI
53	AB/1121/2025 WITH OFFICE NOTE, FIXED	SHANKAR JYOTI SAIKIA AND ANR Versus THE STATE OF ASSAM	MR P J DAS	PP, ASSAM
54	AB/1128/2025 FIXED	HEMEN SARMA @ HEMEN CHANDRA SARMA Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM

ORDERS

55	W.P.(CrI.)/3/2025 FIXED	RABIA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN MR T T MONI	GA, ASSAM
56	I.A.(CrI.)/497/2025 FIXED in W.P.(CrI.)/29/2024	VAN HU BIK Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I.
	WITH W.P.(CrI.)/29/2024	VAN HU BIK AND 17 ORS. Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025

15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

**[COURT PROCEEDING OF THE FOLLOWING CASES PERTAINING
TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH
REMOTE VIDEO CONFERENCING AT 2:00 PM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 2(GROUND FLOOR,OLD BUILDING)]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./1600/2025	RAFIQUL HOQUE ALIAS MIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
2	WITH Bail Appln./174/2025	AMIR ALI Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MS F INTAZ MR Z HUSSAIN SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
3	WITH Bail Appln./334/2025	ABU BAKKAR SIDDIQUE @ ABU BAKKER SIDDIQUE Versus THE STATE OF ASSAM	MR A H AHMED MR. S I TALUKDAR	PP, ASSAM
4	WITH Bail Appln./1257/2025	SHAHIDUL ISLAM BEPARI @ PINTU Versus THE STATE OF ASSAM	MR K THAKUR B ALI SK	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025

9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/147/2024	SOKER ALI AND 4 ORS Versus MUST. AJIRAN NESSA AND ANR	MR F Z MAZUMDER	
2	CRP(IO)/425/2024	LATIKA DAS AND 2 ORS. Versus NAREN CHANDRA DAS AND 8 ORS.	MR. S K BHATTACHARYYA MR H MAURYA	
3	CRP/72/2025 CAVT. NO.029620/25,N	SHRI ASHOK KUMAR RAY Versus SMTI ANAMIKA CHOUDHURY AND ANR	MS. M BORDOLOI MR. A DAS MR. N I KHAN PRAKASH BORAH MR. T SARMA	MR. N ALAM MR K JAIN FOR CAVEATOR
4	CRP(IO)/144/2025 FIXED	SILCHAR MUNICIPAL BOARD Versus GOPENDU CHOUDHURY	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
	WITH I.A.(Civil)/1205/2025 in CRP(IO)/144/2025	SILCHAR MUNICIPAL BOARD Versus GOPENDU CHOUDHURY	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
5	CRP(IO)/164/2025 FIXED	ANKURJYOTI RAJKHOWA Versus MRIDUL PHUKON AND ANR	SADHAN KALITA MR. A GANGULY MR T CHHETRI MR P DAS GUNJAN DAS MRITYUNJOY KALITA	
6	CRP(IO)/174/2025	THE ASSAM TRIBUNE Versus M/S POPULAR ADVERTISING	MR G BAISHYA K BANIK	
ADMISSION				
7	Tr.P.(C)./59/2023	NARJIDA KHATUN SULTANA Versus ANOWAR UDDIN AHMED	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN	
8	LA.App./2/2025	PRATIMA DEVI AND 4 ORS Versus THE COLLECTOR AND ANR	MR B M DEKA MR. M ALAM	GA, ASSAM

9	Mat.App./34/2025	SMT UMA ROY Versus SRI BHUPEN ROY	MR. B J MUKHERJEE MS R SAHA	
10	MACApp./229/2025	RELIANCE GENERAL INSURANCE CO. LTD, Versus HIMADRI BHUYAN AND ANR	MRS L SHARMA MR. K K BHATTA	
	WITH I.A.(Civil)/1715/2025 in MACApp./229/2025	RELIANCE GENERAL INSURANCE CO. LTD. Versus HIMADRI BHUYAN AND ANR	MRS L SHARMA MR. K K BHATTA	
11	MACApp./230/2025	MEERA DEVI AND 2 ORS. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.	MR. A K GUPTA MR. R S MISHRA	
12	MACApp./231/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus SIMA DEVI AND 6 ORS	MR. A BHATTACHARYYA	
	WITH I.A.(Civil)/1719/2025 in MACApp./231/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus SIMA DEVI AND 6 ORS.	MR. A BHATTACHARYYA	
13	MACApp./233/2025	DIPALI SAIKIA AND 3 ORS Versus RITU DOWRAH AND 2 ORS	C. M. MAHANTA MR. S S S RAHMAN MR. S S A RAHMAN MS B H SHIRIN	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/61/2025 FIXED	SYED EUSUFOR RAHMAN AND 4 ORS Versus SYEDA RUNUMA BEGUM AND ANR	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR DILIP KR BORA MR P SARMAH
15	RSA/66/2025	SATTAR ALI AND 3 ORS Versus AMZAD ALI AND ANR	MR. P P DAS MR. SURAJIT DAS	
16	RSA/83/2025 FIXED	DEBASISH DAS AND 6 ORS. Versus DEBOJIT DAS	MR. A BISWAS MR R KALITA MR P K BASU	
	WITH I.A.(Civil)/1649/2025 in RSA/83/2025	DEBASISH DAS AND 6 ORS. Versus DEBOJIT DAS	MR. A BISWAS MR R KALITA MR P K BASU	
<u>ORDERS</u>				
17	RSA/123/2010 WITH OFFICE NOTE, LCR FILE	STRUCK OFF and 4 ORS Versus ON THE DEATH OF RATINDRA DEB, HIS LEGAL HEIRS and ORS	MS.R CHOUDHURY MR.F U BORBHUYA	MD.M H RAJBARBHUIYAN MR.R DEV MS.SHOMA DASGUPTA (R-1.1,1.2,1.3,1.4,1.5,2) MS.SHOMA DASGUPTA (R-1.1,1.2,1.3,1.4,1.5,2) MS SUPRIYA DASGUPTA(R-1.1,1.2,1.3,1.4,1.5,2) MS SUPRIYA DASGUPTA(R-1.1,1.2,1.3,1.4,1.5,2) MS.R CHETRI
	WITH MC/1999/2010 in RSA/123/2010	JITENDRA DEB and 4 ORS Versus RATINDRA DEB and 12 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA	

18	MACApp./16/2016 FIXED	M/S HDFC ERGO GEN INS. CO. LTD Versus SRI ROHUL AMIN and ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	MR.N H MAZARBHUYAN(R-1) MR.A R SIKDAR(R-1) MR.N AHMED(R-1) MR.M H TALUKDAR(R-1) MR.P K GARODIA R-1 MR.K MIRA(R-1) MS.L WAJEEDA(R-1) MR.A DEKA(R-1) MS.P SHARMA(R-1)
19	Tr.P.(C)./50/2019	SMT. SEEMA GHOSH Versus ISHIT GHOSH	MS. T SOM MR H DAS	
20	CRP(IO)/311/2019	AMLAN SAIKIA Versus LALITA DAS AND 3 ORS.	MR R SENSUA MR S DAS	MR. M TALUKDAR MR G SAIKIA (r-2) MS. M TALUKDAR
21	CRP(IO)/202/2022	PAPLU GOPE Versus MD. INAM WARIS AND 4 ORS	MR. A R SHOME MR B PUSHILAL	
22	MACApp./789/2022 WITH LCR, B/O	MOKSHED ALI @ MOSHED ALI PARAMANIK Versus THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 5 ORS.	MR. A ROSHID MS. T BEGUM	MR. M A SHEIKH (R-6) MR. K K BHATTA (R1, R2) MS. M CHOUDHURY (r-5) MS. A BEGUM (R-6) MR M H CHOUDHURY (R-6) MS F INTAZ (R-6) MS C BORAH (r-5)
23	RSA/93/2023 WITH LCR	TAIYAB ALI Versus SUBHASH SARMA AND 2 ORS.	MR. A RAHMAN MR. A HOQUE	MS. R CHOUDHURY (R-2,3) MS F N ZAMAN (R-2,3) MS. B. HAZARIKA (R-2,3)
24	RSA/203/2023 WITH LCR	SURENDRA NATH SARMA Versus HEIR OF HANGSANATH SARMA, HEMEN SARMA	MR P K KALITA MR K TALUKDAR	
25	I.A.(Civil)/1500/2023 FIXED in RSA/4184/2023 WITH RSA/4184/2023 (Filing Number)	JOYDEEP DAS AND 7 ORS . Versus ASHISH MAZUMDER AND 9 ORS.	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	GA, ASSAM MR. P BORAH(r-1,2) MR C GOGOI(r-1,2) MR. D MAZUMDAR(r-1,2)
26	Test.App./15/2024 WITH LCR	JOYDEEP DAS AND 7 ORS . Versus ASHISH MAZUMDER AND 9 ORS. B SHEFALI DAS AND 3 ORS Versus SANJIB DAS AND 2 ORS	MR. O LASKAR MR. S P SHARMA MS U SHARMA K AHMED MR. A KASHYAP	MR. B D DEKA (R-1,2) MR. M DAS (R-1,2) N CHAUDHURY (R-1,2) MR A BHATRA (R-1,2) MR A DEKA (R-1,2)
27	MFA/45/2024 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus ABDUL RAFIK ALI AND ANR. B	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A SHARMA
28	CRP/98/2024 WITH OFFICE NOTE	SRI RATANLAL AGARWALLA AND ANR. Versus SMTI SASHI DEVI JALAN	MR. S SHARMA MS G M THAKUR	
29	CRP(IO)/447/2024 FIXED	NITA DAIMARY AND ANR Versus SMTI TUNU MAHANTA DAIMARY AND 11 ORS.	MR R SENSUA G KAUSHIK R A LAHKAR	MR. R SARMA(R-1,2,6,7) MR. B PHUKAN (R9) MR R RAJKHOWA (R9) B KHAKHLARY (R9) MR D HAZARIKA(R-1,2,6,7) MR A HUSSAIN (R-1,2,6,7) MS. K DEKA (R9)
30	MACApp./619/2024 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD Versus BIKASH DAS AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
31	I.A.(Civil)/1417/2024 WITH LCR, FIXED in RSA/40/2010 WITH RSA/40/2010	M/S JOHARMAL MURLIDHAR PROPERTIES and ORS Versus SRI UJJAL BARUBH and ANR SRI UJJAL BARUBH and ANR Versus M/S JOHARMAL MURLIDHAR PROPERTIES and ORS	MR. B D DEKA MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA	MR. P J SAIKIA MR.S K KEJRIWAL MR. B D DEKA (r-2) MR. M DAS (r-2) N CHAUDHURY (r-2) MR.G KHANDELIA MRSS KEJRIWAL

	WITH I.A.(Civil)/1416/2024 in RSA/40/2010	M/S JOHARMAL MURLIDHAR PROPERTIES and ORS Versus SRI UJJAL BARUBH and ANR	MR. B D DEKA	MR. P J SAIKIA
32	Tr.P.(C)/22/2025 FIXED	SMT. SUSHMITA RANI GHOSH Versus CHIRANJIB CHAKRABORTY	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	
33	MC/23/2025 in CRP(IO)/121/2025 (D/O) in CRP(IO)/121/2025	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus HANUFA KHATUN AND ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
34	CRP/58/2025 FIXED	MOHAMMAD ALI Versus SABUR UDDIN AND 5 ORS.	MR. SURAJIT DAS A S CHOUDHURY	
35	CRP(IO)/138/2025 FIXED	BINOD RAJKHOWA Versus SMTI RUPA GUPTA AND 3 ORS	MR. M DUTTA S DAS	
36	CRP(IO)/158/2025 FIXED	FAIZUL AHMED @ HANNAN Versus RUHUL ALOM AHMED AND 22 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MD. MEMON AHMED
37	CRP(IO)/176/2025 FIXED	AMAN JINDAL AND 2 ORS Versus M/S DAYAL ENTERPRISES AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. B D KONWAR SR. ADV. (ALL RESPONDENTS) MR H AGARWAL(ALL RESPONDENTS) MR J SINGH(ALL RESPONDENTS) MS M ZOMUANPUII(ALL RESPONDENTS) MS S JAIN(ALL RESPONDENTS)
38	I.A.(Civil)/532/2025 in Cont.Cas(C)/557/2023 (D/O) in Review.Pet./1175/2025 WITH Review.Pet./1175/2025 (Filing Number)	SHRI BASDEO Versus RAJA BAISHYA SHRI BASDEO Versus SRI RAJA BAISHYA	MR. S P ROY JYOTISH DAS MS. V RAI JYOTISH DAS	
39	I.A.(Civil)/1638/2025 WITH LCR in RSA/103/2023 WITH RSA/103/2023	VIJAY AJITSARIA Versus RADHESHYAM HARLAKA RADHESHYAM HARLAKA Versus BIJOY KUMAR AJITSARIA	MR. S C KEYAL MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	MR N N UPADHYAYA MR. S C KEYAL
STAY MATTERS				
40	Tr.P.(C)/39/2022	MINAKSHI CHAKRABORTY Versus SUMAN CHAKRABORTY	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	
41	CRP/46/2025 FIXED	SHREE SHREE SHIV RAM MANDIR Versus PRADIP KUMAR ROY AND 4 ORS.	MR. D A KAIYUM MR. M S MONDAL MS. M BEGUM	

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025

9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1791/2025	PRATIMA DEBBARMA Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./632/2025 WITH CASE RECORD(SCANNED COPY)	JUNEL DAIMARY Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
3	Bail Appln./659/2025 WITH CASE RECORD(SCANNED COPY)	SRI S KAPANI Versus THE STATE OF ASSAM	MRS N GOSWAMI MR B KAUSHIK MR. S KASHYAP K BHARALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
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10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
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12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



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[For Monday, 2nd June 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/284/2025	AZIAL HOQUE Versus DR. J. B. EKKA AND 3 ORS.	MR A SHARMA	
2	Cont.Cas(C)/290/2025	SMTI KANMAI DAS Versus DR. RAVI KOTA, IAS AND 5 ORS.	MR. A NARZARI MS. S T BOKTH	
3	Cont.Cas(C)/292/2025	SRI BIJAY SANKAR SEN Versus MR SAYED TAHIDUR RAHMAN	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. T SARMA	
4	Cont.Cas(C)/293/2025	RIPIN GOYARI Versus ROHAN KUMAR JHA, IAS AND 3 ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	
5	Cont.Cas(C)/294/2025	M/S SAI NATH TRADERS Versus JAYANT NARLIKAR (IAS)	MR S K SARKAR	
	WITH I.A.(Civil)/1743/2025 in Cont.Cas(C)/294/2025	M/S SAI NATH TRADERS Versus JAYANT NARLIKAR (IAS)	MR S K SARKAR	
6	WP(C)/509/2025 FIXED	PRADIP KUMAR DAS Versus STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN S A BAKHTIAR	SC, PWD SC, G M D A SC, GMC SC, FINANCE DEPTT.
7	AB/1222/2025	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MS. D GHOSH MR A.K. HAJONG MS A KHATUN	PP, ASSAM
8	WP(C)/2087/2025 FIXED	NURUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED S.U. CHOUDHURY	SC, FOREST
9	WP(C)/2169/2025 FIXED	MOGOL HOSSEN ALIAS MOGAL HOCHHEIN Versus THE STATE OF ASSAM AND 5 OTHERS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, APDCL SC. REVENUE
10	WP(C)/2705/2025 FIXED	M/S KESHARI INTERNATIONAL LLP Versus INDIAN BANK (FORMERLY ALLAHABAD BANK)	MR. S DUTTA P BHAGAT MR B YADAV	SC, INDIAN BANK

11	WP(C)/2939/2025	BIJOY KUMAR CHOUDHURY Versus THE UNION OF INDIA	J U AHMED MR. N K MURRY MR S A REEYAZ	GA, ASSAM DY.S.G.I.
12	WP(C)/2940/2025	ABUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M HOSSAIN S KHAN	GA, ASSAM SC, REVENUE
13	WP(C)/2942/2025	ASSAM JATIYA BIDYALAY Versus THE STATE OF ASSAM AND 3 ORS	MR. B DEKA MS P BARUAH S AZIZ	GA, ASSAM SC, G M D A
14	WP(C)/2944/2025	RANJAN BASUMATARY Versus UNION OF INDIA AND 3 ORS.	DR ANKIT TODI MS. R JUGLI MS M PARBIN	SC, GST DY.S.G.I.
15	WP(C)/2946/2025	HAMIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, PWD
16	WP(C)/2948/2025	PRADEEP KUMAR GHOSH Versus THE STATE OF ASSAM AND ORS	MR. A BISWAS MR R KALITA MR P K BASU S PAUL	GA, ASSAM
17	WP(C)/2956/2025	SAMIUL HOQUE Versus THE STATE OF ASSAM AND ORS	MR. A DEKA R BEGUM	GA, ASSAM SC. REVENUE
18	WP(C)/2961/2025	DIPOK PAUL AND ANR Versus THE GOVT. OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, REVENUE
19	WP(C)/2964/2025	RASHMI REKHA TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MR M RANA MR M.HOQUE	GA, ASSAM SC, REVENUE
20	WP(C)/2972/2025	SHRI HEM CHANDRA SARMA Versus THE UNION OF INDIA AND ORS	MR G JALAN MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	GA, ASSAM DY.S.G.I.
21	WP(C)/2978/2025	RUPA SHARMA ALIAS RUPA NATH Versus THE STATE OF ASSAM AND 7 ORS.	MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	GA, ASSAM SC, REVENUE SC, PWD
<u>ADMISSION</u>				
22	WP(C)/395/2016 WITH WP(C) 3344/2016 (D/O)	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS	MR.H BURAGOHAIN SC, PWD (ROADS)
23	WP(C)/3747/2018	MINA DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MS. Y SHAIZA MS. D GHOSH MS N DEKA MR. S DEY	GA, ASSAM SC, RAILWAY
24	WP(C)/4567/2018	SAMI AKHTARA BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MR. R ISLAM MR. H A AHMED MR. R ALI	GA, ASSAM
25	WP(C)/5037/2018	LALITA SHARMA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM MR. R BORPUJARI (R7) MRS DIPANJALI BORPUJARI (R7)
26	WP(C)/4970/2020	DEEPA GOGOI Versus THE UNION OF INDIA AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
WITH				
	I.A.(Civil)/3693/2024 in WP(C)/4970/2020	DEEPA GOGOI Versus THE UNION OF INDIA AND 7 ORS.	MR. P MAHANTA	GA, ASSAM DY.S.G.I. SC, NHIDC

27	WP(C)/6107/2022 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R-2,3,4,5,6) MR. P MAHANTA (R-9,10) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MRS M DAS (R-9,10) MR. A R GOGOI(R-2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) OTOLI KITS (R-11) MR. N GAUTAM (R-8) MS. M BORGHAIN (R-9,10) ASSTT.S.G.I.
28	WP(C)/1572/2024	JAMINI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M SAIKIA	SC, PWD ROAD MR. J HANDIQUE MS. S SARMA MS G HAZARIKA GA, ASSAM SC, REVENUE
29	WP(C)/3042/2024 FIXED	PARBATI BISWAS DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, ASLSA GA, ASSAM SC, FINANCE
30	WITH WP(C)/5426/2022	MODINA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM MR. R BORPUJARI, SC , REVENUE AND DM DEPARTMENT, ASSAM (R-5) MR. C K S BARUAH (R-1, 6 & 7) SC, FINANCE
31	WITH WP(C)/5339/2023	MAJEDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, ASLSA (R-6, 7 & 8) SC, ASLSA (R-6, 7 & 8) GA, ASSAM MS. K PHUKAN (R-1) MS. K PHUKAN (R-1) MR. S BARUAH (R-2 & R-3) MR. S BARUAH (R-2 & R-3) MS. P R MAHANTA (R-4) MS. P R MAHANTA (R-4) MR A CHALIHA (R-5) MR A CHALIHA (R-5) DY.S.G.I. SC, FINANCE SC, REVENUE
32	WP(C)/3701/2024 FIXED	MD. MAKSHED ALI Versus THE STATE OF ASSAM AND 6 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, PWD ROAD GA, ASSAM SC, REVENUE
33	WP(C)/6792/2024 FIXED	SMTI. RUPANJALI BORA Versus THE STATE OF ASSAM AND ORS	MR. R SARMA MR. L GOGOI MS. D GOGOI	GA, ASSAM MR. J K GOSWAMI(R-7 TO 15) MR. J ABBAS (R-5,6) MR M HANDIQUE(R-5,6) MR A DEY (R10, R12, R13) MR D J BORO (R-7 TO 15)
34	WP(C)/788/2025 FIXED	M/S EXCELLENT DAIRY AND FARMING PVT. LTD. Versus UNION OF INDIA AND 2 ORS	MRS. P GOSWAMI MS. A BORO	SC, UBI
35	WP(C)/824/2025 FIXED	SRI ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC SC, HEALTH

36	WP(C)/924/2025 FIXED	DULAL UDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	GA, ASSAM SC, REVENUE
37	WP(C)/1062/2025 FIXED	ABDUL JABBAR Versus THE STATE OF ASSAM	MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	GA, ASSAM SC. WATER RESOURCE DEPTT. SC, REVENUE
38	WP(C)/2328/2025 FIXED	SADAR ALI AND ORS Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	GA, ASSAM SC. REVENUE
39	WP(C)/2350/2025 FIXED	AMZAD ALI AND 102 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N H MAZARBHUIYAN MR H TALUKDAR MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE
40	WP(C)/2355/2025 FIXED	SHANTI BEWA AND ORS Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	GA, ASSAM SC. REVENUE
ORDERS				
41	WP(C)/2347/2020	FATIMA BEGUM MAZUMDAR @ FATIMA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MR. S P CHOUDHURY (R-4) MR. P BORAH MR. S BISWAS (R-4) MR K BISWAKARMA
42	WP(C)/3089/2020	NIBIR SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MR D K NATH	GA, ASSAM SC, REVENUE
43	WP(C)/4437/2020	JIBON KARDONG Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K BORO MS J DAS	GA, ASSAM MR. B K GOGOI (R-6)
44	WP(C)/1288/2022	MRS. ARIFA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
WITH				
45	Crl.Pet./899/2018	ARIFA BEGUM Versus JAGADISH DEKA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	PP, ASSAM
46	WP(C)/4224/2022	HARI SHANKAR BISWAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K DEKA MS D DEVI	GA, ASSAM
47	WP(C)/5666/2022 FIXED	TASIRON KHATUN BEWA Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP GA, ASSAM
48	WP(C)/560/2024	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. S N TAMULI	MR. K R PATGIRI (R-4) MS CHITRALEKHA DAS(R-4) MS. D. DEVI(R-4) SC, GDD SC, GMC
WITH				
	I.A.(Civil)/3647/2024 in WP(C)/560/2024	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. S N TAMULI	MR D BARUAH SC, GDD SC, GMC
49	WP(C)/1024/2024	FAZAL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR F U BARBHUIYA MR. H ALI MS S DAS B BARMAN	GA, ASSAM MR. P S BHATTACHARYYA (R-3,4) SC, REVENUE
50	I.A.(Civil)/3987/2024 in WP(C)/1638/2024	NORTH EASTERN BUDDHIST CULTURAL ASSOCIATION AND 3 ORS Versus THE UNION OF INDIA AND 11 ORS	MR. K N CHOUDHURY MR A DAS MR A DAS	GA, ASSAM MR. G PEGU (r-1) DY.S.G.I.

WITH
[WP\(C\)/1638/2024](#)

NORTH EASTERN BUDDHIST CULTURAL
ASSOCIATION AND 3 ORS

Versus

THE UNION OF INDIA AND 11 ORS

MR. K N CHOUDHURY
MR. R M DEKA
MR A DAS

GA, ASSAM
MR. G PEGU (r-1)
DY.S.G.I.

WITH
[WP\(C\)/1641/2024](#)

INTEGRATED DEVELOPMENT
ASSOCIATION AND 17 ORS

Versus

THE UNION OF INDIA AND 14 ORS

MR S BORTHAKUR
MR. K GOGOI
MS. P BORAH

GA, ASSAM
MRS. R DEVI
DY.S.G.I.

52 [MC/24/2025](#)
IN WP(C)/1368/2025 (D/O)
in WP(C)/1368/2025

ANUP KUMAR NAG

Versus

THE REGIONAL MANAGER AND ANR

MR. B K SEN
MR A HUSSAIN

53 [WP\(C\)/2241/2025](#)
FIXED

ROMAN BORDOLOI

Versus

JORHAT DEVELOPMENT AUTHORITY AND
ORS

MR P BARUAH
MR P K BORA

HEARING

54 [WP\(C\)/4512/2015](#)
FIXED

TOPCEM INDIA LLP and ANR

Versus

THE STATE OF ASSAM AND 5 ORS

MR.S P ROY
MR.K RAJBONGSHI
MS.A TALUKDAR
MS.B BAISHYA
MRA K RAI
MR.S DEY
MR.R P N SINGH

GA, ASSAM
MR. B J TALUKDAR (SC,
REVENUE DEPT.)
MR. D MAZUMDAR (ADDL.
ADV. GEN.)

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
1	LA.App./1/2014 LA.APP. 2/2014(D/O)	JANAKI KOCH Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) MR. D NATH SR. GOVT, ADV. ASSAM
2	WITH LA.App./3/2014	DILIP KUMAR RABHA Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) SC, NF RLY
3	WITH LA.App./8/2014	UTTAM RABHA Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) SC, NF RLY
4	WITH LA.App./64/2014	PUNAM CHAND SARMAH and 2 ORS. Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.K KALITA MR B N GOGOI MR G GOSWAMI (R2, R3) MS.M CHATTERJEE MRS.U CHAKRABORTY SC, RAILWAY MS.M PHUKAN
5	WITH LA.App./37/2018	PRAKASH CHANDRA ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. A MANNAF MR H DAS MR. H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR. A K SARKAR MR G GOSWAMI (R2, R3)
6	WITH LA.App./38/2018	SMTI. PREMESWARI RABHA Versus THE STATE OF ASSAM AND ORS.	MR. A MANNAF MR H DAS MR. H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR G GOSWAMI (R2, R3) SC, RAILWAY, MR. A K SARKAR

WITHDRAWAL

7	Crl.Rev.P./587/2022 WITH LCR 1 FILE, B/O	DEBAL DHAR Versus THE STATE OF ASSAM AND ANR	MS B B AHMED MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS	H A SARKAR (r-2) MR S DAS (r-2) MS N BEGOM (r-2) PP, ASSAM
		MOTION (BA)		
8	Bail Appln./1768/2025	SAHEB ALI @ SAHAB ALI Versus THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
9	Bail Appln./1770/2025	ZIOUR RAHAMAN @ RAHMAN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
		MOTION (AB)		
10	AB/1205/2025	JITUL BHARGAV @ JITUL BHARGAB SHARMA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
		MOTION		
11	Crl.Rev.P./166/2025 FIXED	MASUM CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM MR. O FARUK	PP, ASSAM
12	Crl.Rev.P./199/2025 B/O	ABUL HUSSAIN BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR MD S ALI S R DAS	PP, ASSAM
	WITH I.A.(Crl.)/558/2025 in Crl.Rev.P./199/2025	ABUL HUSSAIN BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR MD S ALI S R DAS	PP, ASSAM
13	Crl.Rev.P./200/2025	RUSTUM ALI Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
14	Crl.Rev.P./201/2025	HIMANGSHU PATHAK Versus THE STATE OF ASSAM	MR N J DAS MR. D DEKA	PP, ASSAM
15	Crl.Rev.P./203/2025	ANJAN SAHU Versus THE STATE OF ASSAM AND ORS	P ADHIKARI MR A K AZAD	PP, ASSAM
16	Crl.Pet./390/2025 FIXED	SMTI LABANYA DAS Versus THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM
17	Crl.Pet./618/2025 FIXED	SRI JOYDEV DAS Versus THE STATE OF ASSAM AND ANR.	MR. R K D CHOUDHURY MS. L DEVI	PP, ASSAM
18	Crl.Pet./632/2025	MAJAHAR ALI ALIAS MAZAHAR ALI Versus THE STATE OF ASSAM AND ANR	MR N AHMED MR. A ALI MR. Y ALI	PP, ASSAM
19	Crl.Pet./633/2025	RAMESH KUNHAN NAIR Versus THE STATE OF ASSAM AND ANR	MS M HAZARIKA MR D KHAN	PP, ASSAM
20	Crl.Pet./634/2025	RAMESH ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
21	Crl.Pet./635/2025	MD MEHBUB ALI Versus MS ANJUWARA BEGUM	MR. D P BORAH MR U GHOSH	
22	Crl.Pet./636/2025	J. S. PARAJIT ALIAS PARIJAT SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA	PP, ASSAM
23	Crl.Pet./637/2025	SMTI ARPANA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR .	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM

24	AB/1180/2025	ESHAB ALI Versus THE STATE OF ASSAM	MR A N AHMED	PP, ASSAM
25	AB/1196/2025	SANJEEV KUMAR MAHATO Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
26	AB/1228/2025	NUR HOSSAIN SHEIKH @ MR. NOOR HASAN SHEIKH Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A K AHMED MR. Y ALI	PP, ASSAM
ADMISSION				
27	Crl.Pet./1246/2023 FIXED	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. A Z AHMED MR. V A CHOWDHURY	PP, ASSAM
28	Crl.A./189/2024 WITH LCR 5 FILES, OFFICE NOTE, B/O WITH I.A.(Crl.)/554/2024 in Crl.A./189/2024	RAJESH BAG Versus THE STATE OF ASSAM AND ANR. B RAJESH BAG Versus THE STATE OF ASSAM AND ANR. B	MR N N UPADHYAYA MR S SHARMA MR A K SHARMA OWEN. C MR N N UPADHYAYA	PP, ASSAM PP, ASSAM
29	Crl.A./313/2024 WITH LCR 3 FILES, OFFICE NOTE, B/O WITH I.A.(Crl.)/916/2024 in Crl.A./313/2024	MOKSEDUL HOQUE Versus THE STATE OF ASSAM AND ANR MOKSEDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A S CHOUDHURY MR. SURAJIT DAS	PP, ASSAM PP, ASSAM
30	Crl.Pet./619/2024 WITH LCR 2 FILES, FIXED	AMIT BOR SAIKIA Versus THE STATE OF ASSAM AND ANR	MR A HAWARI MR S GOGOI A R MONDAL	PP, ASSAM
31	Crl.Pet./14/2025 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE MS. A SULTANA	PP, ASSAM
32	RFA/32/2025	SMTI URMILA NATH Versus THE NEW INDIA INSURANCE CO. LTD. AND ANR	MR. S K GHOSH	
33	Crl.Rev.P./139/2025 FIXED	IIFL FINANCE LIMITED Versus THE STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	PP, ASSAM
34	Crl.A./190/2025 FIXED WITH I.A.(Crl.)/541/2025 in Crl.A./190/2025	BABLU KANDO Versus THE STATE OF ASSAM AND ANR BABLU KANDO Versus THE STATE OF ASSAM AND ANR	MS N DEKA MR SAURADEEP DEY MS N DEKA MR SAURADEEP DEY	PP, ASSAM PP, ASSAM
35	Crl.Pet./393/2025 FIXED	SWMKHWR CH BORO AND 2 ORS. Versus THE STATE OF ASSAM	MR G BORDOLOI P BARO N J DAIMARI	PP, ASSAM
BAIL HEARING (BA)				
36	Bail Appln./981/2025 WITH CASE RECORD(SCANNED COPY)	NAZMUL HOQUE Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI R. ALI	PP, ASSAM
37	Bail Appln./1312/2025	ABDUL HAMID Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	
38	Bail Appln./1527/2025 WITH CASE RECORD(SCANNED COPY)	HARE KRISHNA SARKAR Versus THE STATE OF ASSAM	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
39	Bail Appln./1585/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD HAMID ALI Versus THE STATE OF ASSAM	MR. N J DUTTA RIJUANA BEGUM	PP, ASSAM

40	WITH Bail Appln./1538/2025	JAMAL ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
41	Bail Appln./1676/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAHUL PRASAD Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA	PP, ASSAM
<u>BAIL HEARING</u>				
42	AB/193/2025 FIXED	TARMUZ ALI AND 3 ORS. Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
43	AB/642/2025	SEKHOR JYOTI GOGOI @ SEKHAR JYOTI GOGOI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
44	AB/914/2025 WITH CASE RECORD(SCANNED COPY), FIXED	IMDADUL ISLAM @ NIZAM UDDIN Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
45	AB/1054/2025	SAMAD ALI Versus THE STATE OF ASSAM	E HUSSAIN MR. A RAHMAN	PP, ASSAM
46	Bail Appln./1553/2025 WITH CASE RECORD(SCANNED COPY)	MD. SAHID AHMED @ SAHID AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY MS G TALUKDAR	PP, ASSAM
<u>ORDERS</u>				
47	Tr.P.(CrI.)/28/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	JESMINA PARBIN Versus ABDUS SATTAR	MRS A SAIKIA MS. U SAUD	
48	I.A.(CrI.)/1123/2024 FIXED in CrI.Rev.P./9838/2024	HRIDOY JYOTI MAHANTA Versus BARNALI DEKA	MR R SENSUA G KAUSHIK R A LAHKAR	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI MS. P KALITA
WITH CrI.Rev.P./9838/2024 (Filing Number)				
49	I.A.(Civil)/3368/2024 in RFA/7775/2024	HRIDOY JYOTI MAHANTA Versus BARNALI DEKA (B) HAJARA BEGUM AND 4 ORS Versus MAHAMAYA PAVER BLOCK INDUSTRY AND ANR	MR R SENSUA MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	MR. V N UPADHYAY (R-1) MS P MISHRA (R-1)
WITH RFA/7775/2024 (Filing Number)				
WITH I.A.(Civil)/1620/2025				
50	I.A.(Civil)/4073/2024 WITH LCR, FIXED in RFA/37/2018 WITH RFA/37/2018	HAJARA BEGUM Versus MAHAMAYA PAVER BLOCK INDUSTRY WITH (GSTING 18CDZPK1369N1ZI) BIRU KUMAR SINGH AND ANR Versus MONURANJAN SINGH AND ANR	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA MS B DAS	MS P MISHRA MR S DUTTA
WITH RFA/37/2018				
51	CrI.L.P./27/2025 in CrI.A./4853/2025	MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA M/S INDIAN POTASH LTD. Versus M/S GREEN INDIA AND 2 ORS.	MR SISHIR DUTTA MR. A BISWAS MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN MS S MOCHAHARI MR. S DUTTA M AHMED MR. D R GOGOI MR. N DEKA MR. M GOGOI	MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI

	WITH Crl.A./4853/2025 (Filing Number)	M/S INDIAN POTASH LTD Versus M/S GREEN INDIA	MOINA GOGOI	
52	Crl.Pet./479/2025 FIXED	MD FAKHRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
53	I.A.(Crl.)/534/2025 FIXED in Crl.Rev.P./4428/2025 WITH Crl.Rev.P./4428/2025 (Filing Number)	SAYNA BEGUM BARBHUIYA Versus THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
54	I.A.(Crl.)/559/2025 BA 1496/2025(D/O), WITH CASE RECORD(SCANNED COPY) in Bail Appln./1496/2025	SAYNA BEGUM BARBHUIYA Versus THE STATE OF ASSAM MD IRFAN KHAN Versus THE UNION OF INDIA	ABU KOPI HANNAN MR. B BARMAN M KALITA MR R BARMAN	SC, NCB
55	I.A.(Crl.)/566/2025 in Crl.Rev.P./3479/2025	CHANDAN SINGHANIA Versus THE STATE OF ASSAM AND ANR	MD S HOQUE MR. M DEKA	PP, ASSAM
56	WITH Crl.Rev.P./3479/2025 (Filing Number) I.A.(Crl.)/567/2025 in Crl.A./4815/2025 WITH Crl.A./4815/2025 (Filing Number) WITH I.A.(Crl.)/4817/2025 (Filing Number)	CHANDAN SINGHANIA Versus THE STATE OF ASSAM ABDUL HUSSAIN @ ABUL HUSSAIN Versus THE STATE OF ASSAM ABDUL HUSSAIN ALIAS ABDUL HUSSAIN Versus THE STATE OF ASSAM ABDUL HUSSAIN Versus THE STATE OF ASSAM	MD S HOQUE MR SAURADEEP DEY MR. Z H BORA MR SUNIL KUMAR CHAKMA	PP, ASSAM PP, ASSAM
57	Crl.Pet./569/2025 FIXED	SAILEN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	PP, ASSAM
58	I.A.(Civil)/1739/2025 in RFA/5776/2025 WITH RFA/5776/2025 (Filing Number)	SMTI TULSI BHARALI ANR ANR Versus RAMANI KUMAR BHARALI AND 4 ORS SMT TULSI BHARALI Versus RAMANI KUMAR BHARALI	MR. N ALAM MR K JAIN S A BAKHTIAR	

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025

14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1587/2025	MD. IRFAN ALI Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
2	Bail Appln./1632/2025	MASUM YUSUF AHMED Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY F. K. AHMED	PP, ASSAM
3	Bail Appln./1633/2025	TANBIR YUSUF AHMED Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY F. K. AHMED	PP, ASSAM
4	Bail Appln./1670/2025	HAOPU SINGSON Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
5	Bail Appln./1672/2025	ABDUL HOQUE Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. O ULLAH	PP, ASSAM
6	Bail Appln./1786/2025	MD. SADDAM Versus THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
7	Bail Appln./1362/2025 WITH OFFICE NOTE	SOFIQUIL ISLAM @ SHAFIQUIL ISLAM MONDAL AND 2 ORS. Versus THE STATE OF ASSAM	DR. B N GOGOI S ISLAM	PP, ASSAM
8	Bail Appln./1506/2025 WITH CASE RECORD(SCANNED COPY)	FOKRUL ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	PP, ASSAM
9	Bail Appln./1509/2025 WITH OFFICE NOTE	SHRI SOM PRASAD SARMAH Versus THE STATE OF ASSAM AND ANR	MR. P BORDOLOI MS M NIROLA	MS. B SARMA (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
10	Bail Appln./1511/2025 WITH CASE RECORD(SCANNED COPY)	ANIRUJJAMAL Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	PP, ASSAM

BAIL HEARING

11	AB/962/2025	AZIZUL HOQUE Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
12	AB/1015/2025	MAIDUL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/3881/2024 B/O	ANJANA DEB Versus THE STATE OF ASSAM AND 3 ORS	MR. K MIRA MR. H A TALUKDAR	SC, HIGHER EDU
ADMISSION				
2	WP(C)/3487/2017 FIXED	ON THE DEATH OF AZIM UDDIN CHOUDHURY HIS LEGALHEIR/WIFE ANOWARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	DR. B AHMED MR. I H BARBHUIYA MS R RAJKHOWA MR. A K AZAD	GA, ASSAM SC, AG MR. A ROY(SC,PNRD R-1&2) MR. R K TALUKDAR (R-5)
3	WP(C)/3410/2019	ARYAN CHETIA PHUKAN AND 28 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM SC, APDCL
4	WITH WP(C)/2536/2024	SEKHARJYOTI BORUAH AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS M DAS	GA, ASSAM SC, APDCL MR. R BORPUJARI MR. D NATH MR. D BORAH MR. K P PATHAK SR. SC, APGCL SC, AEGCL MR. S KATAKEY SC, FINANCE
5	WP(C)/5770/2020	RUKMINI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER J. KASHYAP MS M NEOG	SC, IRRIGATION
6	WITH WP(C)/5379/2020	PURNIMA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER MS. M NEOG	SC, AG MR. S K MEDHI (R-5) SC, IRRIGATION SC, FINANCE
7	WP(C)/1852/2021	CHAMPA PURKAYASTHA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. B K SEN MS S DEY MR F HAQUE MS N TALUKDAR MR A HUSSAIN	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.

8	WP(C)/5969/2021	TANKESWAR SARMAH AND 17 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, P AND R.D.
9	WP(C)/999/2022 FIXED	ABDUS SABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MS S CHAKRABORTY (R-6 & 7)
10	WP(C)/3157/2022	RABIN CH ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR R M DAS, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD MR. S P CHOUDHURY (R-4) SC, P H E SC, FINANCE DEPTT.
11	WP(C)/5199/2022	ANAND KUMAR SIYOTA Versus THE STATE OF ASSAM AND 2 ORS.	MS. A TALUKDAR S BORA	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM MR. A PHUKAN (R-1) SC, FINANCE
12	WP(C)/5217/2022 B/O	ASHIA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. R DEVI	MR. A CHOUDHURY (r-5,6) SC, CO OP MR. S ISLAM (r-5,6) MS. A KAUSHAR (r-5,6)
13	WP(C)/6434/2022 FIXED	MD. ZIAUL ISLAM @ ZIAUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. R ALI MR M SHELM MR H A AHMED MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU MR. B CHOUDHURY, SC, SSA (R-6)
14	WP(C)/378/2023 FIXED	PRAKASH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM SC, G U
15	WP(C)/735/2023 B/O	MD SAMIUL ALAM Versus THE STATE OF ASSAM AND 6 ORS	MR. S NATH MR J DAS	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE DEPTT.
16	WP(C)/751/2023 B/O	PHANI DHAR BASUMATARI Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU GA, ASSAM MR N N UPADHYAYA (R- 3,4) MR D BORUAH (R-3,4) MR. B B KAKATI (R-3,4)
17	WP(C)/1152/2023	BAKUL CHANDRA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM
18	WITH WP(C)/1188/2023	AM BAHADUR CHETRY Versus THE STATE OF ASSAM AND 3 ORS	MR M R ADHIKARI MS S P CHETRY	GA, ASSAM
19	WP(C)/1796/2023 B/O	JANARDAN SARMAH @ JANARDAN SARMA AND 49 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M KALITA MR. P THAKURIA MR. J HATIMURIA MS. D KHAKHALARY	SC, ELEM. EDU MR. R DHAR (R-13) MR P NAYAK (R-14) SC, BTC SC, WPT AND BC SC, FINANCE (R-14) MS. H BARUAH (R-14)
20	WP(C)/2827/2023 B/O	DWIJU GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	MR. S S BAROOAH (R- 4,5,6,7,8,9,10) SC, SEC. EDU.
21	WP(C)/4095/2023 B/O	HOBIBAR RAHMAN @ HABIBAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)

22	WITH WP(C)/4098/2023	SHAHAB UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
23	WP(C)/4120/2023 B/O	MEHBOOB ABDULLA MAZUMDER AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM SC, SSA
24	WP(C)/4123/2023	R RAMACHANDRAN Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA	MR. J K GOSWAMI (r-3) MR P CHOUDHURY (R-4) MR D DEKA (R-3) MR. J BARMAN (r-3) MS P SAIKIA (R-4) MR D J BORO (r-3) SC, INDUSTRIES
25	WP(C)/4300/2023	ARUP JYOTI DAS Versus THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MS R DEKA	DY.S.G.I. SC, F C I
26	WP(C)/5469/2023 B/O	SUMAN NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, SEC. EDU.
27	WP(C)/5962/2023 FIXED	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
28	WP(C)/6075/2023 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR. N MAZUMDER MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MR A IKBAL MD IMRAN	SC, HEALTH AND F W
29	WP(C)/6106/2023	PABIN CH. BORO Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. A HUSSAIN A. K. KANU	MR. C SHARMA (R-6) MS. A RANA (R-6) MS P BORUAH (R-6) SC, PWD
30	WP(C)/6515/2023	EX CONSTABLE 452 ANUPAM KR NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH MR N ALI	GA, ASSAM
31	WP(C)/2372/2024 B/O	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI M KHATUN	MR M CHETIA (r-4) SC, SEC. EDU.
32	WP(C)/2708/2024	ASHAT ULLAH Versus THE STATE OF ASSAM AND 4 ORS	MR A DEKA	MR. M A SHEIKH (R6) MS. A BEGUM (R6) MR M H CHOUDHURY (R6) SC, P H E
33	WP(C)/2788/2024 B/O	SUNIL KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. R BORUAH MR N SARMA	GA, ASSAM SC, SEC. EDU.
34	WP(C)/3441/2024 FIXED	MANJUSRI NAYAK Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. A NAYAK	GA, ASSAM SC, WPT AND BC
35	WP(C)/3603/2024 B/O	KHUDAJA BEGOM BARLASKAR Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, REVENUE

36	WP(C)/4326/2024 B/O	ASHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	GA, ASSAM MOTIUR RAHMAN(R-6) MD S ALI(R-6) I AMIN (R-6) MR. O ULLAH(R-6) SC, SEC. EDU.
37	WP(C)/4504/2024 B/O	NAZMA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 8 ORS	MR M A BARBHUIYA MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. K K NANDI (R-6,7) SC, AG MR. N H BARBHUIYA (R-9) MS S DEY(R-6,7) MS. S. DEY(R-9)
38	WP(C)/4981/2024 WITH I.A.(Civil)/1434/2025 in WP(C)/4981/2024	KANAI LAL CHAKRABORTY Versus THE STATE OF ASSAM AND 2 ORS KANAI LAL CHAKRABORTY Versus THE STATE OF ASSAM	MR F Z MAZUMDER MR F Z MAZUMDER	SC, PWD SC, PWD
39	WP(C)/5586/2024 WITH WP(C)/5444/2024	DAYANAND RONGPI AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS GHANASHYAM DAS AND 26 ORS Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MS P SARMA MS. P P DAS R BORDOLOI MR. K SINGHA M DEVI	SC, FOREST MR. K SINGHA FOR CAVEATOR SC, FOREST
40	WP(C)/5444/2024	GHANASHYAM DAS AND 26 ORS Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA M DEVI	SC, FOREST
41	WP(C)/6475/2024	DR. ANAMYA ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, HIGHER EDU GA, ASSAM
42	WP(C)/6536/2024	PAL GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. M R LASKAR MR N SARMA	MR. C K S BARUAH SC, AEGCL
ORDERS				
43	Cont.Cas(C)/374/2023	SANKAR DAS AND 2 ORS. Versus ALOK KUMAR IAS AND 5 ORS.	MR. A K BHUYAN MS. B BHUYAN MS B BORA MS. M CHAKRABORTY	MR. P N GOSWAMI (r-3 TO 6) MR B CHOUDHURY (r-3 TO 6) MR. K P PATHAK (r-3 TO 6)
44	Cont.Cas(C)/251/2024	MONUWARA BEGUM Versus PREETOM SAIKIA IAS	MS. S KANUNGOE MR S HUSSAIN MR. S A B KHABIR	MR. S BORA (R-3) MR. P P DUTTA(R-3) MS P SARMA(R-3) MS. P P DAS(R-3)
45	Cont.Cas(C)/303/2024	SAFIKUL ISLAM Versus AYUSH GARG , IAS	MR. R ALI MR H A AHMED	
46	Cont.Cas(C)/319/2024	RUHUL ALOM CHOUDHURY Versus SRI MUNINDRA NATH NGATEY	MR. A H ALAMGIR	MR. B GOGOI (R-2) MR. D UPAMANYA(R-2) MR M BHUYAN(R-2)
47	Cont.Cas(C)/350/2024	BALURAM GOGOI Versus DR. J.B. EKKA, IAS AND 10 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. K KONWAR(R-1,6) MR. B GOGOI (r-3,8) MS. N BORAH(R-1,6) MR P NAYAK (r-3,8) MR S DUTTA(R-1,6) MS J BORAH(R-1,6) MR A CHALIHA (r-3,8)
48	Cont.Cas(C)/405/2024	SALEK AHMED AND 8 ORS Versus NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. D SAIKIA (R-2) MR B KAUSHIK(R-2) MR. A PHUKAN(R-2)
49	Cont.Cas(C)/572/2024	GUNAJJOY CHOUDHURY Versus PRIYANKU BARUAH AND ANR	MR. S K DAS MR A I TALUKDAR	
50	Cont.Cas(C)/596/2024 B/O	KAMAL UDDIN AHMED Versus S N CHOWDHURY, ACS	MR. N ISLAM	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA

51	Cont.Cas(C)/661/2024	SAMOON ISAI Versus KAMAL BASUMATARY AND 2 ORS.	MR. B BARUAH MR U RONGPI	MR. A SARMA (R-1,2,3) MR. M HUSSAIN(R-1,2,3) MR. K KALITA(R-1,2,3) MR. LENTSO(R-1,2,3) MS G SWAMI(R-1,2,3)
52	Cont.Cas(C)/721/2024	DHARMENDRA SAIKIA Versus DR. J B EKKA, IAS AND 9 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. K KONWAR (R1, R6) MR. B GOGOI (R3) MS. N BORAH (R1, R6) MR P NAYAK (R3) MR S DUTTA (R1, R6) MR A CHALIHA (R3) R M BAROOAH (R3)
53	WP(C)/1028/2024	ASHRAFUL ALAM Versus THE STATE OF ASSAM AND 4 ORS	MD. S Z B AKLAS	SC, ELEM. EDU GA, ASSAM
54	WP(C)/1255/2024	DHRUBA KUMAR SARMA Versus THE STATE OF ASSAM AND 8 ORS	MR. R DE MS. S S SAIKIA MR G DAS	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
	WITH I.A.(Civil)/1184/2025 in WP(C)/1255/2024	DHRUBA KUMAR SARMA Versus THE STATE OF ASSAM AND 8 ORS	MS. S S SAIKIA	SC, SEC. EDU.
55	WP(C)/6791/2024	OM PRAKASH AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS. (G)	MR. K N CHOUDHURY MR. T DEURI MR. T DEURI MRS. R S DEURI MR D S DEKA MR A ATREYA MS A DAS MS. L WANGSA	NISHANT DAS(R-2,3,4) MS P DEVI(R-2,3,4) MR P R SARMA (R-2,3,4) SC, INDUSTRIES AND COMMERCE SC, AIDC

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	W.P.(CrI.)/9/2023 (AT 2:00 PM)	RADHA CHETIA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA (P-2) MR. M K DAS (P-2) MR. A CHETIA MR H K SARMA B. CHETRY (P-2) MS K BHATTACHARYYA	GA, ASSAM
WITH				
2	W.P.(CrI.)/14/2023	ANJAN DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI	GA, ASSAM
DELIVERY OF ORDER				
3	AB/446/2025	NAZIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN R AMIN	MR SARFRAZ NAWAZ, AMICUS CURIAE,(R-2) PP, ASSAM
4	Bail Appln./1402/2025	SHAMIR UDDIN Versus THE UNION OF INDIA	MR Z KAMAR MR A SHORIF MR S J CHOUDHURY	SC, NCB
5	Bail Appln./1662/2025	BITTU KUMAR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
MOTION (BA)				
6	Bail Appln./1784/2025	PARITOSH GHOSH ALIAS PARITUSH GHOSH ALIAS PARITUSH GHOSE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
7	Bail Appln./1789/2025	JULHAS ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	PP, ASSAM
8	Bail Appln./1793/2025	ALI HUSSAIN @ ALI HUSSAIN SK Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
9	Bail Appln./1800/2025	BOGADHAR DIHINGIA AND 3 ORS. Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
10	Bail Appln./1805/2025	ENAMUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU N. CHOUDHURY	PP, ASSAM

11	Bail Appln./1808/2025	SAHABUDDIN ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
12	Bail Appln./1809/2025	SIDDIK ALI ALIAS SIDDIQUE ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
13	Bail Appln./1812/2025 B/O	RAJESH DAS Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
14	Bail Appln./1815/2025	DIJUL SAIKIA ALIAS NIPU SAIKIA Versus THE STATE OF ASSAM	MR. D CHUTIA MR SAURADEEP DEY	PP, ASSAM
15	Bail Appln./1816/2025	SRI JADU RAI @ JODDU RAI AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
MOTION (AB)				
16	AB/1105/2025 FIXED	RAFIQUL ISLAM ALIAS RAFIKUL ISLAM AND 4 ORS Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL MR. A NAYAK	PP, ASSAM
17	AB/1142/2025 FIXED	AMIT RAHANG Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
18	AB/1206/2025	RAHUL SINGH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
19	AB/1207/2025	SHUJAN ALI AND ANR Versus THE STATE OF ASSAM	MR. A R SIKDAR MR F HAQUE MR A HUSSAIN J A SIKDAR	PP, ASSAM
20	AB/1209/2025	KYRMENSKHEM SOHLAMAR Versus THE STATE OF ASSAM	MS. A DAS MRS. R RONGMEI D GONMEI	PP, ASSAM
21	AB/1213/2025	SRI JITU MONI OJHA Versus THE STATE OF ASSAM	MR. A KHANDAKAR MR. J P GOGOI	PP, ASSAM
22	AB/1214/2025	ALI HUSSAIN Versus THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM	PP, ASSAM
23	AB/1216/2025	MAINUL HOQUE Versus THE STATE OF ASSAM	Mr M U Ahmed	PP, ASSAM
24	AB/1217/2025	DIPAK @ DEEPAK KUMAR MURARKA Versus THE STATE OF ASSAM	MR. S K SINGH MR D K MEDHI P BORUAH H BORUAH	PP, ASSAM
25	AB/1218/2025	RAJKUMARI DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS. J GHOSH	PP, ASSAM
26	AB/1219/2025	KRITI GURUNG ALIAS KUMARI GURUNG Versus THE STATE OF ASSAM	MR. D KALITA MR. A DASGUPTA MR. T RAHMAN	PP, ASSAM
27	AB/1220/2025	AKABBER ALI Versus THE STATE OF ASSAM	MR P KATAKI MS. A LALA	PP, ASSAM
28	AB/1221/2025	JHAREELAL SHARMA Versus THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM
29	AB/1226/2025	MD. IBRAHIM ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MD. SAFIQL ISLAM	PP, ASSAM

30	AB/1227/2025	UMAKANTA DAS PANIKA ALIAS BIKASH DAS AND ANR Versus THE STATE OF ASSAM BAIL HEARING (BA)	MR H K NATH MR J BORAH MR N PATIRI A J KASHYAP	PP, ASSAM
31	Bail Appln./1522/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED WITH	PHUSURI RABHA AND ANR Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS MS TINLUNG	PP, ASSAM
32	Bail Appln./1071/2025	BALIRAM RABHA Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
33	Bail Appln./1592/2025 FIXED	MUSTAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. M S ALAM	PP, ASSAM
34	Bail Appln./1619/2025 FIXED	INNUS ALI @ INNAS ALI. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
35	Bail Appln./1628/2025 FIXED	HARSH JAIN Versus THE THE STATE OF ASSAM	MR. N UDDIN MR. S MUNIR MR A K RAI MS. K JAIN MR B YADAV MS RICH A JHA	PP, ASSAM
36	Bail Appln./1661/2025 FIXED	HARMOHAN BAISHYA ALIAS DHONTI BAISHYA Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
37	Bail Appln./1682/2025 FIXED	KURPAN ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MISS. S PARBIN	PP, ASSAM
BAIL HEARING				
38	AB/2924/2024 FIXED	MAHIDUL ISLAM ALIAS MD MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N ALAM MR N J DAS	MR. B K DAS (FOR INFORMANT) PP, ASSAM
39	AB/266/2025 FIXED	SRI DEEP JYOTI DAS, Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
40	AB/270/2025 FIXED	MOHIBUL HOQUE Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM
41	AB/414/2025 FIXED	NASIR UDDIN SHEIKH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M KHAN MR T T MONI	PP, ASSAM
42	AB/421/2025 FIXED	SRI AMIT KUMAR JHA, Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
43	AB/427/2025 FIXED	AFSAR ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
44	AB/498/2025 FIXED	HASINA BIBI AND 4 ORS. Versus THE STATE OF ASSAM	MR. U K BARMAN MR D PEGU MR. R KONWAR	PP, ASSAM
45	AB/509/2025 FIXED	JOHIRUL ISLAM @ JOHIRUL HUSSIAN AND ANR. Versus THE STATE OF ASSAM	MR. N J DUTTA MRS R BEGUM MR R A AHMED MR A ALAM	PP, ASSAM
46	AB/656/2025 FIXED	MOHAMMAD SUMAIR LASKAR @ SUMER LASKAR Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM

47	AB/878/2025 FIXED	SIDDIKA BEGUM @ SIDDIKA KHATUN AND 3 ORS. Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM
48	AB/932/2025 FIXED	SRI KASHI RAM SAIKIA Versus THE STATE OF ASSAM	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	PP, ASSAM
49	AB/943/2025 WITH OFFICE NOTE, FIXED	AINUL HUSSAIN Versus THE STATE OF ASSAM	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
WITH				
50	AB/873/2025	NURA ALI Versus THE STATE OF ASSAM	MR U S BORGOHAIN MR W R MEDHI M DAS	PP, ASSAM
51	AB/952/2025 FIXED	SRI LAKSHMI RAM SAIKIA @ LAKHIRAM SAIKIA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	PP, ASSAM
52	AB/1007/2025 FIXED	MD MANJUL HOQUE Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	PP, ASSAM
53	AB/1047/2025 FIXED	ALI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM
54	AB/1101/2025 FIXED	SRI SUDIP SARKAR AND ANR Versus THE STATE OF ASSAM.	MR. B CHOWDHURY	PP, ASSAM
55	AB/1102/2025 WITH OFFICE NOTE, FIXED	NICHAN DAS Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	A K GOGOI(INFORMANT) MR. L N DIHINGIA(INFORMANT) A GOGOI (INFORMANT) PP, ASSAM
56	AB/1117/2025 FIXED	NIREN DEWRI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
57	AB/1118/2025 FIXED	SALIM MAZUMDAR Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
58	AB/1129/2025 FIXED	HEMEN SARMA @ HEMEN CHANDRA SARMA Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM
59	AB/1139/2025 FIXED	ABIDA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
<u>ORDERS</u>				
60	I.A.(CrI.)/202/2025 FIXED in CrI.Rev.P./1584/2025	RITA DAS Versus MITUL DAS	MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY Z HAQUE	
WITH				
	CrI.Rev.P./1584/2025 (Filing Number)	RITA DAS Versus MITUL DAS	MR GHANSHYAM BARGAYARY	

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 CRP(IO)/126/2021	MAHBUB AHMED @ MOULANA MEHBUB AHMED Versus SAMSUR UDDIN LASKAR AND 7 ORS	MR. N H LASKAR MS A GAYARI	
2 CRP/19/2024 WITH LCR	ALOM KHAN Versus JOHURA KHATUN AND ANR	MR. B J MUKHERJEE MS R SAHA	MR. A K HUSSAIN (r-1,2) MR. B HUSSAIN (r-1,2)
3 CRP/95/2024 FIXED	BADAL ROY Versus SANJOY PAUL AND ANR.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. D CHAKRABARTY (R1) MS D.CHAKRABARTY (R1)
ORDERS			
4 MFA/39/2016 CAVT. NO. 1790/2015 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus JAHURUL BHUYAN and ANR	MR.R C PAUL	MR.M DEKA MR.S HAQUE MR.M S ALAM(R-1) FOR CAVEATOR MR. S ALAM(R-1)
WITH 5 MFA/38/2016 CAVT. NO. 1788/2015	ORIENTAL INSURANCE COMPANY LIMITED Versus JEHURAL ISLAM and ANR	MR.R C PAUL	MR.M DEKA MR.S HAQUE MR.M S ALAM(R-1) FOR CAVEATOR MR. S ALAM(R-1)
WITH I.A./1209/2016 in MFA/38/2016	ORIENTAL INSURANCE COMPANY LIMITED Versus JEHURAL ISLAM and ANR	MR.R C PAUL	MR.M DEKA MR.S HAQUE FOR CAVEATOR
6 CRP/74/2016	MD. ABUL KALAM and 6 ORS. Versus MD. FAZAL HAQUE and 19 ORS.	MR.T ISLAM MS.S KEMPRAI MS.F AHMED	MR.S RAHMAN(R-1, 9&18) MR. N ALAMR-1, 9and18 MR.S U AHMED(R-1, 9&18) MR. G CHAMUAH(R-5&6) MR.T AHMED(R-1, 9&18)
7 MFA/61/2018 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SRI FRANSASICH KHALAKH @ ORANG and ANR	MRS. S ROY MS I DAS	MR. P SUNDI (r-2)

8	MFA/77/2018 WITH I.A.(Civil)/2191/2018 in MFA/77/2018	THE UNION OF INDIA Versus M/S ARUNA ENTERPRISE UNION OF INDIA Versus M/S ARUNA ENTERPRISE		
9	CRP(IO)/288/2018 WITH I.A.(Civil)/3132/2018 in CRP(IO)/288/2018	INDIAN NATIONAL TRADE UNION CONGRESS AND ANR. Versus HIRANYA BORA AND 11 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA	MR. D BARUAH (R1) MS. B DAS (R1) MR. A I Ali (R1)
10	CRP(IO)/193/2019	INDIAN NATIONAL TRADE UNION CONGRESS AND ANR. Versus HIRANYA BORA AND 11 ORS. BALARAM RAJBONGSHI Versus TARINI BAISHYA AND 2 ORS.	MR. S DASGUPTA MR. N DHAR MR. T U LASKAR MR S A BARBHUIYA MR. T DEURI	
11	MACApp./443/2019 WITH LCR(PHOTOCOPY), FIXED	NATIONAL INSURANCE CO. LTD Versus SRI HIRAN DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. R DEKA	MR. K R PATGIRI
12	I.A.(Civil)/3017/2019 CRP 402/2016(D/O) in Review.Pet./12418/2019 WITH Review.Pet./12418/2019 (Filing Number)	SRI SHYAM SUNDAR DEBNATH Versus SRI NABENDU KISHORE SINHA SRI SHYAM SUNDAR DEBNATH Versus SRI NEBENDU KISHORE SINHA	MR. A K PURKAYASTHA MR. M K MAJUMDAR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS
13	MFA/20/2020 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MADHAB DAS AND ANR.	MR. A J SAIKIA MR. B KAKATI	MR. S DAS (r-1) MRS. R T DAS (r-1) MR B P BORAH (RES. 1) J DASGUPTA (RES. 1) MR P J DUTTA (RES. 1) MR R S RONGHANG (RES. 1)
14	MFA/174/2021 WITH LCR	P. M. ENTERPRISES Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B SHARMA SC, NF RLY
15	MFA/119/2022 WITH LCR WITH I.A.(Civil)/3753/2022 in MFA/119/2022	UNION OF INDIA Versus M/S RIDHI SIDHI ENTERPRISES PVT. LTD.	MR. P S BHATTACHARYYA	
16	MACApp./246/2022 WITH LCR 2 FILES WITH I.A.(Civil)/1400/2022 in MACApp./246/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus JINTU TALUKDAR THE ORIENTAL INSURANCE COMPANY LTD. Versus JINTU TALUKDAR	S CHANDA MR. S CHAMARIA MR. J KALITA MR. M ALI MR A N SARMAH	MR. D BORAH MR. R DOWARAH
17	MACApp./256/2022 WITH LCR 2 FILES	THE ORIENTAL INSURANCE COMPANY LTD. Versus KALPANA DAS AND 2 ORS.	S CHANDA MR. S CHAMARIA MR. M ALI MR A N SARMAH	MR. D BORAH(R-1 TO 3) MR. R DOWARAH(R-1 TO 3)
18	RERA APPEAL/5/2023 WITH LCR, PAPER BOOK	M/S ARYA ERECTORS INDIA PVT. LTD. Versus DR. GANESH CH. DAS AND ANR.	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI	MR. M K CHOUDHURY(r-1) MR. S CHAKRABORTY(r-1)

	WITH I.A.(Civil)/2797/2023 in RERA APPEAL/5/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus DR. GANESH CH. DAS AND ANR.	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI	
	WITH I.A.(Civil)/1671/2024 in RERA APPEAL/5/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus DR. GANESH CH. DAS AND ANR.	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI	MR. S CHAKRABORTY
19	MFA/15/2023	UNITED INDIA INSURANCE COMPANY LIMITED. Versus SHAHITA @ SHABITA @ SAHITA NARZARY AND ORS .	MR. R C PAUL	MR. I A TALUKDAR MR. N BORUAH (R-1) J DASGUPTA (r-3) MR. B HUSSAIN
	WITH I.A.(Civil)/1884/2023 in MFA/15/2023	SHAHITA @ SHABITA @ SAHITA NARZARY AND ANR Versus UNITED INDIA INSURANCE COMPANY LIMITED. AND ANR.	MR. I A TALUKDAR	MR. R C PAUL
20	MFA/55/2023 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus ABU NASAR AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
21	Tr.P.(C)/87/2023	SUSHANTO BISWAS AND 2 ORS. Versus ADITI DAS	MR. S P CHOUDHURY MR B DAS MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	MR. H ALI B BARMAN
22	MFA/89/2023 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SHARDA DEVI AND ANR. H	MRS L SHARMA MR. K K BHATTA	MR D K NATH
23	MFA/105/2023	ORIENTAL INSURANCE CO. LTD. Versus PADAMA OGOI@ PODMA AND ANR . E	MS. M CHOUDHURY MS. M CHOUDHURY MS C BORAH	MR D MAHANTA (R-2) MISS A HAZARIKA (R-2) MR. N D SARMA
	WITH I.A.(Civil)/3646/2023 in MFA/105/2023	ORIENTAL INSURANCE CO. LTD. Versus PADAMA OGOI@ PODMA AND ANR . E	MS. M CHOUDHURY	
24	I.A.(Civil)/3790/2023 B/O in Mat.App./12658/2023	XXXXXXX Versus XXXXXXX	MR. M ALI MR J. ISLAM	
	WITH Mat.App./12658/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. M ALI	
25	MFA/26/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABITA BORDOLOI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. SUDAKSHINA K. MS. P BARUAH(R-1,2,3)
	WITH I.A.(Civil)/1286/2024 in MFA/26/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABITA BORDOLOI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
26	MFA/33/2024 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus MOHIRAM KALITA AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR	
27	CRP(IO)/39/2024	SALMA BEGUM CHOUDHURY Versus NAZMA BEGUM MAZUMDER AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	MR. N ISLAM (r-1) MR M A BARBHUIYA (r-1)
28	MFA/56/2024 WITH LCR	THE NATIONAL INSURANCE CO. LTD Versus PRADIP KUMAR DAS and ANR,	MS.R D MOZUMDAR MS B BORA	
29	MFA/61/2024 WITH LCR	KHAGEN SAIKIA Versus THE UNION OF INDIA E	MR P K SARMA R. ALI MR D S DEKA	MS. B SARMA DY.S.G.I.

30	MACApp./152/2024 WITH LCR 2 FILES WITH I.A.(Civil)/1091/2024 in MACApp./152/2024	BASANA RANI PAUL Versus PABITRA BARUAH AND 3 ORS.	MR. P BORAH MRS K M SAIKIA	MR. A J SAIKIA(R-3) MR. J KALITA (R-4) M CHETIA(R-3) MR. S. PEGU(R-3)
31	CRP(IO)/187/2024 CAVT. NO.03872/024,	BASANA RANI PAUL Versus PABITRA BARUAH AND 3 ORS. STATE BANK OF INDIA Versus RAJANI PODDAR AND 6 ORS	MR. P BORAH MRS K M SAIKIA MR. A PARVEZ MR D GOGOI MR. B ROY	MR. B D DEKA MR. I KALITA MR. M DAS (r-3) MR A BHATRA (r-3) MR. I BORTHAKUR FOR CAVEATOR
32	CRP(IO)/195/2024 FIXED	SALAM AHMED BARBHUIYA Versus MD. ABID HUSSAIN MAZUMDER AND 12 ORS	MR. P K ROY MS. R CHOUDHURY MR. S K CHAKRABORTY MS F N ZAMAN MS. B. HAZARIKA	MR. S D PURKAYASTHA (R-6 to 9) MR. S ROY (R-1 to 5) MR. M H LASKAR (R-1 to 5) MS S.S.BORA (R-6 to 9)
33	I.A.(Civil)/547/2024 B/O in MACApp./1703/2024 WITH MACApp./1703/2024 (Filing Number)	NIPU KONCH AND ANR. Versus KRISHNA DUTTA AND KRISHNA KANTA DUTTA NIPU KONCH AND ANR. Versus KRISHNA DUTTA AND KRISHNA KANTA DUTTA F	MR B BORA MR P S RAJA MR B BORA	
34	I.A.(Civil)/1995/2024 in MACApp./127/2018 WITH MACApp./127/2018 LCR 2 FILES WITH MACApp./129/2018 LCR 2 FILES	IJZAZ ROHAN, Versus THE ORIENTAL INSURANCE CO. LTD. THE ORIENTAL INSURANCE CO. LTD. Versus IJZAZ ROHAN and ANR THE ORIENTAL INSURANCE CO. LTD. Versus HOSNEARA BEGUM @ HUSSAIN R. BEGUM and ANR	MR. A R AGARWALA MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR. S K GOSWAMI MR. I ROFIQUE FOR CAVEATOR MR I RAFIQUE MS. M DEKA FOR CAVEATOR
35	MACApp./551/2018 LCR 2 FILES WITH MACApp./2620/2024 in MFA/79/2022	THE ORIENTAL INSURANCE CO. LTD Versus MISS ZENIFER RASUL and ANR NATIONAL INSURANCE CO. LTD. Versus MD. RAHIM ALI and ANR,	MR.S K GOSWAMI MR.B K GOSWAMI MR. R KATHKATIA MR. R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. A R AGARWALA (R - 1) MR. I RAFIQUE MS. M DEKA FOR CAVEATOR
36	I.A.(Civil)/2743/2024 in CRP/453/2016 WITH CRP/453/2016 WITH I.A.(Civil)/2740/2024 in CRP/453/2016	ARCHANA SARKAR Versus ON THE DEATH OF UJJAL SARKAR ARCHANA SARKAR Versus GAYATRI SARKAR and 7 ORS. ARCHANA SARKAR Versus ON THE DEATH OF UJJAL SARKAR	MR. P SUNDI MR.A K PAUL MR.P SUNDI MR. P SUNDI	MR. S SAHU MR.S SAHU(R- 1,2&3) MR. S SAHU

	WITH MACApp./6134/2025 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED	Samujjal Pratim Sharma	
		Versus		
		SMTI JOYSTNA ROY		
47	I.A.(Civil)/1734/2025 in MFA/5521/2025	SANTANA BASUMATARY AND ANR	MR B C DAS	DY.S.G.I.
		Versus	MR D S DEKA	
		THE UNION OF INDIA,		
	WITH MFA/5521/2025 (Filing Number)	SANTAN BASUMATARY AND ANR	Devarshi Sen Deka	
		Versus		
		THE UNION OF INDIA		
48	I.A.(Civil)/1735/2025 in MACApp./5847/2025	NATIONAL INSURANCE CO. LTD.	MRS. S ROY	
		Versus	MS. U ROY	
		KMALESWAR PATAR AND 3 ORS		
	WITH MACApp./5847/2025 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED	UTTARA ROY	
		Versus		
		KMALESWAR PATAR		
49	I.A.(Civil)/1737/2025 in MACApp./6460/2025	JUN KHANIKAR AND 2 ORS	MR. A R AGARWALA	
		Versus	MR ADITYA AGARWALA	
		UNITED INDIA INSURANCE CO .LTD. AND 2 ORS	MD. K ALI	
	WITH MACApp./6460/2025 (Filing Number)	JUN KHANIKAR AND ORS	ATMA RAM AGARWALA	
		Versus		
		UNITED INDIA INSURANCE CO LTD AND ORS		
50	I.A.(Civil)/1738/2025 in MACApp./5157/2025	JONAB ALI @ JUNAB ALI AND 3 ORS	MR. A R AGARWALA	
		Versus	MR ADITYA AGARWALA	
		ICICI LOMBARD GENERAL INSURANCE CO LTD. AND 2 ORS		
	WITH MACApp./5157/2025 (Filing Number)	JONAB ALI ALIAS JUNAB ALI	ATMA RAM AGARWALA	
		Versus		
		ICICI LOMBARD GENERAL INSURANCE CO LTD		

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-II,III AND RSA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1798/2025	NAMEIRAKPAM KIRAN MEITEI Versus THE CENTRAL BUREAU OF INVESTIGATION	MS N K DEVI MR M SAHEWALLA MR. N A SINGH	SC, CBI
ADMISSION				
2	WP(C)/6760/2016	M/S AGLO PACKAGING PVT. LTD Versus THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.P DUTTA MS.N GOGOI MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTA
3	WP(C)/6380/2019 FIXED	HARENDRA NATH BHUYAN Versus UNION OF INDIA AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	GA, ASSAM SC, NF RLY
4	WP(C)/852/2020	TRIDIP KUMAR RAJKHOWA @ TRIDIV RAJKHOWA Versus THE STATE OF ASSAM AND 3 ANR.	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	SC, PWD MR. K. GOGOI, ADDL. SR. GA, ASSAM
5	WP(C)/2917/2020	HEMANTA KALITA Versus INSURANCE OMBUDSMAN AND 4 ORS.	MR P KALITA MRS S GOSWAMI	MR. P BHOWMICK(R2 AND 3) MR S NATH MR. N BARUAH (r-4,5) MS. P DUTTA (r-4,5) MR. D THAOSEN (R2 AND 3)
6	WP(C)/4268/2020	M/S RHINO CONSTRUCTION Versus THE UNION OF INDIA AND 3 ORS	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, RAILWAY
7	WP(C)/4507/2020	RUNU DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, REVENUE
8	WP(C)/4508/2020	ANIRBAN ROY Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MR. S CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
9	WP(C)/4549/2020	RANJIT KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM
10	WP(C)/5097/2020	POBI BORA Versus THE STATE OF ASSAM AND 8 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE

11	WP(C)/5645/2020	SAIDUR RAHMAN @ SAIDUR RAHMAN SHEIKH Versus THE UNION OF INDIA AND 2 ORS	MR. B CHOWDHURY MS. S PHUKAN	MR. A BARKATAKI SC, RAILWAY
12	WP(C)/2925/2022	MD. ANAM ALI MULLAH AND 133 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM SC, REVENUE
13	WP(C)/3470/2022	AMAL BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A HAI	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/1457/2025 in WP(C)/3470/2022	AMAL BHATTACHARJEE Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR A HAI	SC, P AND R.D. GA, ASSAM DY.S.G.I.
14	WP(C)/4643/2022	HASENA BEWA AND 10 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD	GA, ASSAM MR. B K SEN (R-8,9) MR A HUSSAIN (R-8,9) SC, BTC SC, REVENUE DEPTT.
15	WP(C)/6489/2022	DIBYAMONI BORO Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
16	WITH WP(C)/7538/2022	BHUPEN KHOLAR Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
17	WITH WP(C)/7541/2022	TILON DOLOI Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
18	WITH WP(C)/7794/2022	PANJUPRATIM PATAR Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
19	WITH WP(C)/7841/2022	PANJUPRATIM PATAR Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
20	WITH WP(C)/379/2023	JINTU RONGHANG Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
21	WITH WP(C)/2327/2023	SANJIB KR DEKA Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR P BORAH	SC, TIWA AUTONOMOUS COUNCIL
22	WP(C)/6645/2023 FIXED	MOKBUL HUSSAIN PATOWARY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. S DUTTA (R/N- 3 & 4) MR S DUTTA (R/N- 3 & 4) A K GHOSE (R/N- 3 & 4)
23	WP(C)/319/2024	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
24	WITH WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
25	WP(C)/696/2024 FIXED	M/S PAWAN PRINT HOUSE Versus THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C

26	WP(C)/1436/2024	UNION OF INDIA AND 3 ORS. Versus STATE OF ASSAM AND 14 ORS.	MR H GUPTA	GA, ASSAM MR. A MANNAF (R-11,12,14) MR P KATAKI (R-9,10,13) MR. A DEKA (r-7,8,15) MD A S ALI (R-11,12,14) SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. B K DEKA (r-7,8,15)
27	WP(C)/1645/2024	PARAMA PATOWARY Versus THE UNION OF INDIA AND 6 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	GA, ASSAM MR. K K PARASAR (R-1,2,3) DY.S.G.I. SC, REVENUE
28	WP(C)/2417/2024	NABAJYOTI BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, P W D SC, FINANCE
29	WP(C)/4686/2024	DIPAK KR NATH Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR PRAKASH BORAH	SC, TIWA AUTONOMOUS COUNCIL
30	WP(C)/6765/2024 FIXED	SUNIL DAS AND 11 ORS. Versus STATE OF ASSAM AND 11 ORS.	MR. M DUTTA MR K M BORA	MR. J C CHAUDHURY(R-5 TO 10, 12) GA, ASSAM MR B K BARUAH (R-5 TO 10, 12) SC, REVENUE
31	WP(C)/424/2025	DEBU KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, REVENUE
32	WP(C)/1646/2025	PRANJIT NATH Versus STATE OF ASSAM AND 2 ORS.	J SHARMA MR. P THAKURIA G. DAS ABHIJIT PATOR	GA, ASSAM SC, GDD SC, GMC
33	WP(C)/1648/2025	BHABA KANTA NATH Versus THE STATE OF ASSAM AND 2 ORS.	J SHARMA MR. P THAKURIA G. DAS ABHIJIT PATOR	GA, ASSAM SC, GDD SC, GMC
34	WP(C)/1832/2025	BHABA KANTA NATH Versus THE STATE OF ASSAM	J SHARMA MR M.K. JAIN MR. P THAKURIA G. DAS ABHIJIT PATOR	GA, ASSAM SC, GMC
35	WP(C)/1866/2025	RAKESH SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	GA, ASSAM DY.S.G.I.
36	WP(C)/1872/2025	SRI PARTHA PRATIM BORTHAKUR Versus THE STATE OF ASSAM	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, GMC
37	WP(C)/2006/2025 FIXED	TRIDIV CHOWDHURY Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MR. R K SARMA	GA, ASSAM MR SISHIR DUTTA(R-5) MS S MOCHAHARI(R-5) MR. S DUTTA(R-5) MS K BORAH(R-5) MR S DUTTA (R-5) SC, REVENUE
38	WP(C)/2556/2025 FIXED	M/S AGRON REMEDIES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. P DEKA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	SC, HEALTH
ORDERS				
39	I.A.(Civil)/3568/2019 in RSA/8377/2019	ON THE DEATH OF IBRAHIM, HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS. Versus MD. HAMED ALI AND 27 ORS.	MR. J AHMED MRS R BEGUM MR G BHARADWAJ MS A HUSSAIN MS G PARMAWI	MR. A J SARMA MR. S K GHOSH MR G ALAM

	WITH RSA/8377/2019 (Filing Number)	ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS Versus MD. HAMED ALI AND 29 ORS		
	WITH I.A.(Civil)/4227/2019	ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS Versus MD. HAMED ALI AND 28 ORS	MR. J AHMED MRS R BEGUM MR G BHARADWAJ MS A HUSSAIN MS G PARMAWI	
	WITH I.A.(Civil)/8378/2019 (Filing Number)	ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS Versus MD. HAMED ALI AND 29 ORS		
40	Cont.Cas(C)/416/2020	SUBANSIRI WELFARE SOCIETY AND ANR. Versus RABINDRA PANWAR, IAS	MR P KOULI MR DEBA SARMAH	
41	WP(C)/1515/2020	ABDUL MALIK AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. A U CHOUDHURY MR. A K TALUKDAR MR. A K TALUKDAR MR. S ISLAM	SC, PNRD GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1459/2020 in WP(C)/1515/2020	ABDUL MALIK AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K TALUKDAR MR. A K TALUKDAR	SC, PNRD GA, ASSAM
42	WP(C)/3777/2021	INDRAJIT PRASAD Versus THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	MR. M NATH MR. S S ROY MR. S S ROY MR. A BHATTACHARJEE (R-7) MR. S BORTHAKUR (r-2,3,4,5,6,) MR. D J KAPIL (R-7) ASSTT.S.G.I.
43	WP(C)/5568/2021 WITH OFFICE NOTE	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC
44	WITH WP(C)/117/2021 CAVT. NO. 08392/020,	RAM KRISHNA SINHA Versus THE STATE OF ASSAM AND 25 ORS	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	MR. K N CHOUDHURY MR. N BHARALI MR. M DAS SC, WPT AND BC FOR CAVEATOR
45	WP(C)/2058/2022	LUKHIRAM TUDU Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR. R ISLAM	SC, CO OP SC, BTC
46	WP(C)/5630/2022	RATNESWAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM SC, REVENUE
47	Cont.Cas(C)/42/2023 FIXED	OMAR ALI SHEIKH Versus ANURAG GOEL, IAS AND ANR.	MR. A R BHUYAN MR. M A I HUSSAIN MR S ABDULLAH	MR. B CHOUDHURY (R-2) MR. B CHOUDHURY (R-2) MR P NAYAK (R-2) MS. S CHUTIA MS P DAS MR A CHALIHA MS. PADMINI BARUA
48	Cont.Cas(C)/427/2023	SUSHIL KUMAR AGARWALLA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. M R LASKAR MR N SARMA	MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MR. S DUTTA (r-1,2) MS. N BORDOLOI (r-1,2)
49	I.A.(Civil)/2739/2023 in RSA/117/2021	DEBASISH DEY AND 2 ORS. Versus KAJAL KANTI DEY AND 2 ORS.	MR. J LASKAR	

	WITH RSA/117/2021	KAJAL KANTI DEY AND ANR. Versus DEBASISH DEY AND 39 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MRS A BUJARBARUAH (R-1) MR. J LASKAR (R-1 TO 5) MR S N KRISHNATRAYA(R-1) MR R DAS (R-1 TO 5) MS A.SARMA(R-1)
	WITH I.A.(Civil)/1988/2021 in RSA/117/2021	KAJAL KANTI DEY AND ANR. Versus DEBASISH DEY AND 39 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	
	WITH I.A.(Civil)/2465/2021 in RSA/117/2021	KAJAL KANTI DEY AND ANR. Versus DEBASISH DEY AND 39 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	
50	RSA/30/2024 RSA 103/2017(D/O), WITH LCR	NAWAB KHAN AND ANR. Versus THE LEGAL HEIRS OF PHATIK CHANDRA DAS AND ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S H MAHMUD MR. R ISLAM MR S ISLAM MR. S. SUR MS. B CHETIA	
51	RSA/167/2024 WITH LCR	SUDHA BOTHRA AND ANR Versus MADAN PRASAD MAZI AND 6 ORS	MR. V K CHANDAK MRS N. AGARWAL CHANDAK MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
	WITH I.A.(Civil)/2721/2024 in RSA/167/2024	SUDHA BOTHRA AND ANR Versus MADAN PRASAD MAZI AND 6 ORS	MR. V K CHANDAK MRS N. AGARWAL CHANDAK MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
52	I.A.(Civil)/220/2024 WITH LCR in RSA/130/2012 WITH RSA/130/2012	ON THE DEATH OF ABDUL MALIK Versus ON THE DEATH OF MD. LEDAI MIA	MR. M H RAJBARBHUIYAN	MR J DAS
	WITH I.A.(Civil)/199/2024 in RSA/130/2012	MD. ABDUL MALIK and 2 ORS. Versus ON THE DEATH OF MD. LEDAI MIA HIS LEGAL HEIRS SMTI MOINA BEGUM AND OTHERS	MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI	MR J DAS
	WITH I.A.(Civil)/221/2024 in RSA/130/2012	ON THE DEATH OF ABDUL MALIK Versus ON THE DEATH OF MD. LEDAI MIA,	MD.M H RAJBARBHUIYAN	
53	I.A.(Civil)/3516/2024 in WP(C)/5237/2024	ON THE DEATH OF ABDUL MALIK, Versus ON THE DEATH OF MD. LEDAI MIA GOLAM HUSSAIN LASKAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MD.M H RAJBARBHUIYAN MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	MR J DAS GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
	WITH WP(C)/5237/2024	GOLAM HUSSAIN LASKAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
54	I.A.(Civil)/174/2025 in Cont.Cas(C)/176/2016	DWIPEN DEKA Versus PABITRA RAM KOUND	MR. S H RAHMAN MS. I DAS	

	WITH Cont.Cas(C)/176/2016	DWIPEN DEKA Versus KUJENDRA DOLEY and ORS.	MR.P DAS MR. SURAJIT DUTTA MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS. I DAS MS.R DAS MR. A K GUPTA MR. R S MISHRA	MR.N HAQUE(R- 1&2)(R-2) MR. P N GOSWAMI (r-4) MR.A K AZAD(R- 1&2)(R-2) MR. D GOGOI (r-4) MS. M KALITA (r-4) MR.KHAYERUDDIN(R-1&2)(R-2) MR S ISLAM MR A HAWARI
55	I.A.(Civil)/1077/2025 WITH LCR in RSA/50/2019 WITH RSA/50/2019 WITH I.A.(Civil)/847/2019 in RSA/50/2019	BABUL PUKAYASTHA Versus IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA AND ANR SRI IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA Versus SRI BABUL PUKAYASTHA AND ANR SRI IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA Versus SRI BABUL PUKAYASTHA AND ANR	MR G P BHOWMIK MR B K MISHRA MR A HAWARI MS. P CHUTIA MR G P BHOWMIK MR B K MISHRA MR A HAWARI MS. P CHUTIA	MR. R S MISHRA (R1) MR. R S MISHRA (R1)
56	I.A.(Civil)/1453/2025 WITH LCR in RSA/85/2022 WITH RSA/85/2022 WITH I.A.(Civil)/1535/2022 in RSA/85/2022 WITH I.A.(Civil)/1454/2025 in RSA/85/2022 WITH I.A.(Civil)/1455/2025 in RSA/85/2022	SUSHIL RANJAN DEY Versus ON THE DEATH OF SRI SURENDRA KUMAR KHEMANI, SRI SUSHIL RANJAN DEY Versus SMTI BHAGWATI DEVI KHEMANI AND 4 ORS SRI SUSHIL RANJAN DEY Versus SMTI BHAGWATI DEVI KHEMANI AND 4 ORS SUSHIL RANJAN DEY Versus ON THE DEATH OF SRI SURENDRA KUMAR KHEMANI, SUSHIL RANJAN DEY Versus ON THE DEATH OF SRI SURENDRA KUMAR KHEMANI	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	MR. S HAZARIKA MR B KAUSHIK MR. S HAZARIKA MR S SARMAH MR. S HAZARIKA MR. S HAZARIKA
57	I.A.(Civil)/1580/2025 WITH LCR in RSA/178/2016 WITH RSA/178/2016 WITH I.A.(Civil)/1579/2025 in RSA/178/2016 WITH I.A.(Civil)/1581/2025 in RSA/178/2016	ON THE DEATH OF GOURI KANS HIS LEGAL HEIRS JAGAT KANS Versus BURROWS MEMORIAL CHRISTIAN HOSPITAL SOCIETY ON THE DEATH OF GOURI KANS HIS LEGAL HEIRS SRI JAGAT KANS and 4 ORS Versus BURROWS MEMORIAL CHRISTIAN HOSPITAL SOCIETY ON THE DEATH OF GOURI KANS HIS LEGAL HEIRS JAGAT KANS Versus BURROWS MEMORIAL CHRISTIAN HOSPITAL SOCIETY ON THE DEATH OF GOURI KANS HIS LEGAL HEIRS JAGAT KANS Versus BURROWS MEMORIAL CHRISTIAN HOSPITAL SOCIETY	MR.G N SAHEWALLA MR.P DEKA MS.D SWAMI MR M SAHEWALLA MD.ASLAM MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MS.D SWAMI MD.ASLAM MR G N SAHEWALLA MR G N SAHEWALLA MR.P DEKA MS.D SWAMI MD.ASLAM MR.G N SAHEWALLA MR.P DEKA MS.D SWAMI MR M SAHEWALLA MD.ASLAM	MR.R SAGAR G UDDIN MS.ANNA K P MS. P ADHIKARI MR.D C C PHUKAN MR.R SAGAR G UDDIN MS.ANNA K P MS. P ADHIKARI MR.D C C PHUKAN MR.R SAGAR G UDDIN MS.ANNA K P MS. P ADHIKARI MR.D C C PHUKAN MR.R SAGAR G UDDIN MS.ANNA K P MS. P ADHIKARI MR.D C C PHUKAN

HEARING

58	WP(C)/4283/2012 PART-HEARD, FIXED	ARUN KONWAR and ANR. Versus THE STATE OF ASSAM AND ORS	MR.D P CHALIHA MR. P P BARUAH MRS. S BORPATRA GOHAIN MS.A MAHANTA MR.U P CHALIHA MR. R D PHUKAN MR. R C BARPATRAGOHAIR	GA, ASSAM
59	WP(C)/1901/2014 CAVT. NO.69/2/014 FIXED	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS. Versus M/S PODDAR RUBBER INDUSTRIES and ANR.	MR.B D DAS MR.H K SARMA MR. P N GOSWAMI MR. D NATH MS.S G BARUAH MR B CHOUDHURY MR. K P PATHAK	MR.S P ROY MR. N ALAM MR.K RAJBONGSHI MR.S U AHMED MR.A ALAM FOR CAVEATOR MR.R P N SINGH

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025